



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WA/152/2024</a> PART-HEARD, FIXED, WITH CAVT. 606/2024, CAVT. 523/2022	AKHIL BHARATIYA CHA MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	MR A KALITA, AMICUS CURIAE MRS. R S CHOUDHURY, AMICUS CURIAE
2	<b>WITH</b> <a href="#">WA/268/2018</a>	NIKANON NAIDING <b>Versus</b> MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. SURAJIT DAS(R-3) MR. P P DAS(R-3) MR. T SK
3	<b>WITH</b> <a href="#">WA/167/2022</a> WITH LCR CAVT. NO. 05232/022,	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION <b>Versus</b> TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
4	<b>WITH</b> <a href="#">WA/210/2023</a>	ASSAM SANGRAMI CHAH SRAMIK SANGHA <b>Versus</b> THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
5	<b>WITH</b> <a href="#">WA/241/2023</a>	BAPPA CHAKRABORTY <b>Versus</b> THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	MRS. A GAYAN (C.G.C.) DY.S.G.I.
6	<b>WITH</b> <a href="#">WA/271/2024</a> CAVT. NO. 06062/024,	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/2393/2024</a> in WA/271/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
7	<b>WITH</b> <a href="#">WA/307/2024</a>	BIBHU BHUSAN DEB ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	MR. K N CHOUDHURY(R-2) GA, ASSAM MRS. R BORAH(R-2) MR. D BORAH(R-2)
8	<b>WITH</b> <a href="#">WA/317/2024</a>	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	
9	<a href="#">PIL/15/2021</a>	NIPON DHOLUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
10	<b>WITH</b> <a href="#">WP(C)/6436/2013</a>	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
11	<b>WITH</b> <a href="#">WP(C)/5042/2014</a>	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/1878/2017</a> in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
12	<b>WITH</b> <a href="#">Cont.Cas(C)/335/2017</a>	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,3&4)
13	<a href="#">C.Ex.App./2/2024</a>	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/816/2024</a> in C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
14	<a href="#">PIL/14/2024</a>	NORTH EAST ECO DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
15	<a href="#">PIL/53/2024</a>	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, AG
16	<a href="#">I.A.(Civil)/203/2024</a> in WA/15932/2023	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r-6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)

	<b>WITH</b> <a href="#">WA/15932/2023</a> (Filing Number)	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	
17	<a href="#">WA/340/2024</a>	AYESHA SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MS. S PARVEEN MR H K DAS MR N K SARMA	SC, CO OP GA, ASSAM MR. S BANIK (R6, R8-R13, R15-R19) MR H I CHOUDHURY (R6, R8-R13, R15-R19) MR. A K AZAD (R6, R8- R13, R15-R19) H YEASMIN (R6, R8-R13, R15-R19)
	<b>WITH</b> <a href="#">I.A.(Civil)/3047/2024</a> in WA/340/2024	AYESHA SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MS. S PARVEEN MR H K DAS MR N K SARMA	SC, CO OP GA, ASSAM
18	<a href="#">I.A.(Civil)/398/2024</a> in WA/15726/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
	<b>WITH</b> <a href="#">WA/15726/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	
19	<a href="#">I.A.(Civil)/912/2024</a> in WA/1649/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> KUHIMA KULI	MR. N J KHATANIAR SC, EDU	GA, ASSAM
	<b>WITH</b> <a href="#">WA/1649/2024</a> (Filing Number)	The State Of Assam Secretary To The Government Of Assam School <b>Versus</b> Kuhiram Kuli	MR. NAYAN JYOTI KHATANIAR	
20	<a href="#">I.A.(Civil)/1100/2024</a> in WA/2246/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	GA, ASSAM
	<b>WITH</b> <a href="#">WA/2246/2024</a> (Filing Number)	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	
21	<a href="#">I.A.(Civil)/2372/2024</a> in WA/15948/2023	KAMAL KUMARI DEORI AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, NHAI SC, C.G.C. SC, PWD
	<b>WITH</b> <a href="#">WA/15948/2023</a> (Filing Number)	KAMAL KUMARI DEORI AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS (B)	MS. S T BOKTH	
22	<a href="#">I.A.(Civil)/2632/2024</a> in WA/9931/2024	THE UNION OF INDIA AND 2 ORS <b>Versus</b> VIKRAMJEET SINGH CHIB	MS. B SARMA	
	<b>WITH</b> <a href="#">WA/9931/2024</a> (Filing Number)	THE UNION OF INDIA <b>Versus</b> VIKRAMJEET SINGH CHIB	MS BIJITA SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/9932/2024</a> (Filing Number)	THE UNION OF INDIA <b>Versus</b> VIKRAMJEET SINGH CHIB	MS BIJITA SARMA	
23	<a href="#">I.A.(Civil)/3600/2024</a> in WA/12897/2024	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> BALEN ROY MEDHI	MR. D NATH SR. GA, ASSAM	MR. J KALITA (R-1)

	<b>WITH</b> <a href="#">WA/12897/2024</a> (Filing Number)	The State of Assam represented by the Principal Secretary <b>Versus</b> Balen Roy Medhi	DIPANKAR NATH	
24	<a href="#">I.A.(Civil)/3870/2024</a> in WA/12041/2024	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY MR. S K CHAKRABORTY	GA, ASSAM SC, GMC SC, REVENUE
	<b>WITH</b> <a href="#">WA/12041/2024</a> (Filing Number)	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 7 ORS	MR. P K ROY	
25	<a href="#">Cont.Cas(C)/94/2025</a>	HI SPEED LOGISTICS PVT LTD <b>Versus</b> ASHUTOSH AGNIHOTRI AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR	
26	<a href="#">I.A.(Civil)/150/2025</a> in WA/13682/2024	RAJDEEP RAJKHOWA <b>Versus</b> SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MR. H BURAGOHAIN	SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">WA/13682/2024</a> (Filing Number)	RAJDEEP RAJKHOWA <b>Versus</b> SWAGATAM BORHAJOWAL AND 3 ORS	MR. H BURAGOHAIN	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
27	<a href="#">WA/40/2025</a> FIXED	M/S RIVER VALLEY TEA COMPANY PRIVATE LTD AND ANR <b>Versus</b> THE TEA BOARD AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
28	<a href="#">PIL/79/2023</a>	TAREK AKHTAR ANSARI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
29	<a href="#">PIL/22/2024</a>	ABDUL SALAM SHAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
30	<a href="#">WA/212/2024</a> CAVT. NO.05282/024,	KRISHNA BALA ADHIKARY <b>Versus</b> PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1971/2024</a> in WA/212/2024	KRISHNA BALA ADHIKARY <b>Versus</b> PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
31	<a href="#">WP(C)/6324/2024</a>	RAJIB ROBIDAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B K DAS MR H P GUWALA MR. I J SINGPHO	MR. U K GOSWAMI DY.S.G.I.
		<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>		
32	<a href="#">WP(C)/4558/2023</a>	ANJALI ROY AND ANR <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY(N.F. RAILWAY) AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. R DEVI DY.S.G.I.
33	<a href="#">WP(C)/5797/2023</a> CAVT. NO.08912/023, WITH CAVT.891/2023, Cont.Cas(C)/103/2024 (D/O)	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS <b>Versus</b> DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGAJAPI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
34	<a href="#">WP(C)/6995/2023</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> SHRI THAGIRAM NATH	MS. B SARMA	MR H K DAS MS D MAHANTA MR N K SARMA

35	<a href="#">WP(C)/2303/2024</a>	SUNIRMAL BATTACHARJEE AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. K GOGOI DY.S.G.I. SC, HEALTH AND F W
	<b>WITH</b>			
36	<a href="#">WP(C)/7348/2023</a>	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
	<b>WITH</b>			
37	<a href="#">WP(C)/2344/2024</a>	PANKAJ KUMAR DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH
	<b>WITH</b>			
38	<a href="#">WP(C)/2399/2024</a>	PRANJITA BARUAH KALITA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/4046/2024</a> in <a href="#">WP(C)/2399/2024</a>	PRANJITA BARUAH KALITA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D SENAPATI	DY.S.G.I.
39	<a href="#">WP(C)/5678/2024</a>	BADIYUT ZAMAL TALUKDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. M AHMED	GA, ASSAM SC, BTC SC, REVENUE
<b>HEARING</b>				
40	<a href="#">PIL/11/2019</a>	HIREN GOHAIN AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
	<b>WITH</b>			
41	<a href="#">WP(C)/4627/2021</a>	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
42	<a href="#">WP(C)/4062/2019</a>	UJJAL DUTTA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
43	<a href="#">WP(C)/4429/2021</a>	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
	<b>WITH</b>			
44	<a href="#">WP(C)/4389/2021</a>	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
45	<a href="#">WP(C)/4008/2023</a>	DWIPJYOTI TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
46	<a href="#">WP(C)/4377/2023</a> CAVT. NO.07682/023,	THE CHIEF COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX <b>Versus</b> SHUBRANGSHU DEB	MR. S C KEYAL	MR M CHANDA MR. S NATH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/259/2024</a>	BADRUZZAMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN	SC, WATER RESOURCE SC, FINANCE DEPTT.
2	<a href="#">Cont.Cas(C)/666/2024</a>	MOKABUL HUSSAIN <b>Versus</b> RAHUL KR GUPTA, IAS	MR. A K HUSSAIN	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
3	<a href="#">WP(C)/278/2025</a> FIXED	SCAMEWO SCHOOL OF NURSING, GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MR S BORTHAKUR MR. U P CHALIHA MD. I AHMED MR. D GOGOI	GA, ASSAM SC, HEALTH
4	<a href="#">WP(C)/430/2025</a> FIXED	SALMAN HIND <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH	SC, WATER RESOURCE
5	<a href="#">WP(C)/725/2025</a> FIXED	GHV (INDIA) PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.
6	<a href="#">WP(C)/757/2025</a> FIXED	M/S JITU ENTERPRISES AND SOUNDS SERVICE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, GAD
7	<a href="#">WP(C)/774/2025</a> FIXED	SYED BASID HUSSAIN <b>Versus</b> THE UNION OF INDIA	MR. A M KHAN	DY.S.G.I.
8	<a href="#">WP(C)/996/2025</a>	M/S TUNU MIA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
<b>ORDER NO STEPS</b>				
9	<a href="#">WP(C)/3560/2020</a>	M/S. NITESH AUTOMOBILES <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R K BORAH MR. R PHUKAN	MR. P. NAYAK, SC, SOIL CONSERVATION DEPTT.

10	<a href="#">I.A.(Civil)/3832/2023</a> in WP(C)/7759/2016	CHOW KEHIN MANNAW AND 3 ORS. <b>Versus</b> M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and 5 ORS.	MR. B C DAS MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. S P ROY MR.K RAJBONGSHI SC, PNB MR.R P N SINGH
	<b>WITH</b> <a href="#">WP(C)/7759/2016</a>	M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and ANR. <b>Versus</b> PUNJAB NATIONAL BANK and 3 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.T R ROY MR.R P N SINGH	MR.A DUTTA SC, PNB
11	<b>WITH</b> <a href="#">WP(C)/6204/2023</a>	CHOW KEHIN MANNOW AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM MR. S P ROY (R-6) MR A K RAI (R-6) JYOTISH DAS (R-6) MS P DEY (R-6) MS. V RAI (R-6) SC, PNB
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
12	<a href="#">I.A.(Civil)/212/2025</a> FIXED in WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">WP(C)/4238/2023</a>	SAIDUL AHMED @ MD SAIDUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
<b>ADMISSION</b>				
13	<a href="#">WP(C)/1910/2017</a> FIXED	RATAN CHANDRA BORO <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
14	<a href="#">WP(C)/407/2018</a> WITH OFFICE NOTE	PRADIP BHADUR CHETRY <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL	MR. P SARMAH MR. S K SINGHA MS R D KAKATI MS G DAS MR. S UPADHAY MR. B KUMAR	SC, K A A C
15	<a href="#">WP(C)/1096/2018</a>	MADAN BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T DEWAN MR S DAS	GA, ASSAM MR. B CHOUDHURY(SC, AH&VD) MS. M KATAKI, (SC, AH &VD)
16	<a href="#">WP(C)/6249/2019</a>	BIKASH KUMAR MORE <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. O P BHATI MR. P SARMA MR. T C DAS MR. M K GOGOI	MR. S C KEYAL (A.S.G.I, (R-1 & 2)) MS. D D BARMAN (GA, ASSAM, (R-6)) MS. A AGARWAL
17	<a href="#">WP(C)/3115/2020</a> B/O	ZARANG INDIA PVT. LTD. <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, EXCISE DEPTT.
18	<a href="#">WP(C)/2963/2021</a> FIXED	ABDUL HASMAT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
19	<a href="#">WP(C)/3524/2021</a>	M/S RAHMAN PROPERTIES LTD. <b>Versus</b> M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. A BARUAH MR. A K SHRIVASTAVA	SC, APDCL



20	<a href="#">WP(C)/5790/2021</a>	SUBHASH CHANDRA DAS <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC, APDCL S. KOTOKI (SC, AEGCL)
21	<a href="#">WP(C)/1669/2022</a>	SAIFUDDIN AHMED <b>Versus</b> THE COLLECTOR AND ANR	MR. M A SHEIKH MR. P K SARMA MS M KAKOTY MS F INTAZ MR. M R Z CHOUDHURY MS R SAHIN	GA, ASSAM MS. B BHUYAN SC, EXCISE DEPTT.
22	<a href="#">WP(C)/2026/2022</a>	THE FATAK BAZAR MERCHANT ASSOCIATION AND 4 ORS <b>Versus</b> THE CHIEF SECRETARY TO THE DEPTT. OF URBAN AFFAIRS AND 3 ORS	MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM SC, S.M.B.
23	<a href="#">WP(C)/2142/2022</a>	M/S ASSAM WEIGH BRIDGE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD	GA, ASSAM SC, TRANSPORT ASSTT.S.G.I.
	<b>WITH</b>			
24	<a href="#">WP(C)/379/2015</a>	MOMIN UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	MS.S BHUYANR - 9, 10, 11, 15 and 19 MR.B D KONWAR(R - 9, 10, 11, 15 & 19) GA, ASSAM MRS.V L SINGH(R-4) MR.R KALITA(R - 9, 10, 11, 15 & 19) MR.A T SARKAR(R-12) MS.S BARUAH(R - 9, 10, 11, 15 & 19) MS.B BHUYAN SC, TRANSPORT SC, PWD (NH) SC, PWD MRS.J M KONWAR(R - 9, 10, 11, 15 & 19)
	<b>WITH</b>			
25	<a href="#">WP(C)/494/2022</a>	M/S ASSAM WEIGH BRIDGE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, NHAI MR. S K MEDHI (r-8) SC, TRANSPORT
	<b>WITH</b>			
26	<a href="#">WP(C)/1175/2023</a>	M/S. PINTA WEIGH BRIDGE @ PINTA ENTERPRISE (WEIGH BRIDGE) <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM DY.S.G.I. SC, TRANSPORT
27	<a href="#">WP(C)/1430/2023</a> FIXED	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC
	<b>WITH</b>			
28	<a href="#">WP(C)/1648/2023</a>	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/3962/2024</a> in WP(C)/1648/2023	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
29	<a href="#">WP(C)/6645/2023</a>	MOKBUL HUSSAIN PATOWARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
30	<a href="#">WP(C)/7345/2023</a> FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)

31	<a href="#">WP(C)/63/2024</a>	M/S H D ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DEORI MS. SOMILA	SC, PWD
32	<a href="#">WP(C)/75/2024</a> FIXED	PRADIP KALITA AND 103 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, CO OP
33	<a href="#">WP(C)/901/2024</a> FIXED	ABDUL BACHIT <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE
34	<a href="#">WP(C)/1237/2024</a>	M/S MONDAL TRADERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E
35	<a href="#">WP(C)/2049/2024</a> B/O	TAHMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	MR. S KATAKI MS. R DUTTA SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
36	<a href="#">WP(C)/4011/2024</a> FIXED	SAYEED HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, APDCL
37	<a href="#">WP(C)/5071/2024</a>	MD. JIYAU PASA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, PWD ROAD DY.S.G.I.
38	<a href="#">WP(C)/6077/2024</a> FIXED	ILA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS B GOGOI MR J K Bhuyan MS. P GHOSH	GA, ASSAM SC, FINANCE
39	<a href="#">WP(C)/6549/2024</a> B/O	M/S 3479/ N N SINGH SECURITY AGENCY <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. S BANIK MR. A R TAHBILDAR	MR. P K ROY (R-1 TO 6) MR. S K CHAKRABORTY(R- 1 TO 6) MRS. R DEVI (C.G.C( R- 7,8)) SC, F C I
	<b>WITH</b>			
40	<a href="#">WP(C)/289/2025</a>	M/S 3479 N N SINGH SECURITY AGENCY <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. A R TAHBILDAR	MR. P S BHATTACHARYYA (C.G.C(R-7,8)) DY.S.G.I. SC, F C I
41	<a href="#">WP(C)/6763/2024</a> B/O	KALYAN KR. KALITA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, EXCISE DEPTT.
42	<a href="#">WP(C)/6828/2024</a>	ABDUL HAKIM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE
43	<a href="#">WP(C)/323/2025</a> FIXED	M/S UNIFIED CONSTRUCTIONS AND ENGINEERING PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
		<b>ORDERS</b>		
44	<a href="#">Cont.Cas(C)/499/2019</a>	JITEN KALITA <b>Versus</b> RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
45	<a href="#">I.A.(Civil)/912/2020</a> in WP(C)/2083/2014	ATC TELECOM INFRASTRUCTURE PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN	GA, ASSAM MR. M SARMA (R-5,6) MR. U K BARMAN MS P CHAKRABORTY

	<b>WITH</b> <a href="#">WP(C)/2083/2014</a> CAVT. NO. 549/2014	M/S VODAFONE SPACETEL LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M SARMA MR.J K BHUYAN	GA, ASSAM MR.U K BARMAN MR.A K SINGH MR.V N UPADHYAY FOR CAVEATOR MR.S KURMI MS.P CHAKRABORTY MS. M BARMAN
46	<a href="#">WP(C)/4129/2021</a> WITH LCR	M/S ASSAM COMPANY INDIA LTD. <b>Versus</b> JAGDISH BAGH	MR. A SARMA MR B CHOUDHURY L SANGTAM MR H KALITA	
47	<a href="#">Cont.Cas(C)/642/2022</a>	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA	MR. B CHOUDHURY MR P NAYAK
48	<a href="#">Cont.Cas(C)/643/2022</a>	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR. S BORA (R-2)
49	<a href="#">Cont.Cas(C)/663/2022</a>	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (r-2) MR. S BORA(r-2) MR. S R RABHA(r-2)
50	<a href="#">Cont.Cas(C)/669/2022</a>	FAZLUL MANNAN <b>Versus</b> ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	MR. D SAIKIA(R-2) MR. B CHOUDHURY MS. R B BORA(R-2) MR P NAYAK
51	<a href="#">I.A.(Civil)/2556/2022</a> in WP(C)/7454/2019	ON THE DEATH OF SMT. DHANMAYA GAUTAM <b>Versus</b> RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
	<b>WITH</b> <a href="#">WP(C)/7454/2019</a>	RAMENDRA BHUSAN SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR G CHOUDHURY MS. K PHUKAN MR. A LAL (r-5.1,5.2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1910/2020</a> in WP(C)/7454/2019	DHANMAYA GAUTAM <b>Versus</b> RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
52	<a href="#">Cont.Cas(C)/457/2024</a> B/O	SHANKAR ROY <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MR. A BHATTACHARYYA
53	<a href="#">WP(C)/1310/2024</a> FIXED	M/S JINKU ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM SC, HANDLOOM AND TEXTILE
54	<a href="#">WP(C)/4497/2024</a>	M/S BRIGHT INFRATECH <b>Versus</b> THE COTTON UNIVERSITY AND 6 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, COTTON UNIVERSITY MR. P D NAIR (R-1 TO 6) DY.S.G.I.
55	<a href="#">WP(C)/651/2025</a> FIXED	M/S SAI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM SC, IRRIGATION
56	<a href="#">WP(C)/653/2025</a> FIXED	M/S RAHUL ENTERPRSE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4903/2023</a> CAVT. NO.07622/023, WITH CAVT. 99/2023	DR SMITA BARUA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K BARPUZARI MR. A CHAMUAH	SC, HIGHER EDU MR. K N CHOUDHURY(R-4) MR. U K NAIR MS. S SARMA (R-5) MR. R M DEKA(R-3) MR H K DAS (r-3) MR. D J DAS(R-4) MS N MAHANTA(R-3) MR A CHAKRABORTY (r-3) N GAUTAM(R-4) MR N K SARMA (r-3) J A MONDAL (R-5) FOR CAVEATOR SC, G U
2	<b>WITH</b> <a href="#">WP(C)/292/2023</a>	SMITA BARUA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH MR H BETALA MR C KUMAR B DAS MR. C DAS	MR. K N CHOUDHURY(R-3) MR. U K NAIR (r-3) MS. S SARMA (R-5) MS. L DAS (r-3) MR H K DAS (R-3) MS. N M DEKA (R-5) MR. M P SARMA (r-3) MR. D J DAS(R-3) MR A CHAKRABORTY (R-3) N GAUTAM(R-3) MS N NEWME MR N K SARMA (R-3) SC, EDU SC, G U

3	<b>WITH</b> <a href="#">WP(C)/609/2023</a> CAVT. NO. 00992/023,	SMITA BARUA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH B DAS MRS. K M TALUKDAR	SC, HIGHER EDU MR. K N CHOUDHURY(R-3) MR. U K NAIR MS. S SARMA MR H K DAS (r-3) MS. N M DEKA MR. M P SARMA MR. N D SARMA (R-4) MR. A BORO MR. D J DAS(R-3) MR A CHAKRABORTY (r-3) N GAUTAM(R-3) MR. ARIF AHMED (R-4) MR N K SARMA (r-3) FOR CAVEATOR SC, G U
4	<a href="#">WP(C)/320/2024</a> FIXED	AZIZUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
5	<a href="#">WP(C)/672/2025</a> FIXED	BWISAGI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
6	<a href="#">WP(C)/718/2025</a> FIXED	SMT ANJANMANI BORO <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
7	<a href="#">WP(C)/840/2025</a> FIXED	GHANA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, ELEM. EDU SC, AG SC, FINANCE
8	<a href="#">WP(C)/988/2025</a>	SWARNA BALA BORO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
9	<a href="#">WP(C)/992/2025</a>	SHAJAHAN ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/997/2025</a>	JUFRANA BEGOM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/998/2025</a>	SUKURSING MOCHAHARY AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, BTC SC, EDU SC, SSA
12	<a href="#">WP(C)/1001/2025</a>	AMRIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH MR. D MAZUMDAR	SC, HIGHER EDU
13	<a href="#">WP(C)/1012/2025</a> CAVT. NO.000120/25,N	SIRAJUL HOQUE BARBHUIYA <b>Versus</b> MD. SAYKUL ISLAM LASKAR AND 5 ORS	MR. N H MAZARBHUIYAN MR. R P SARMAH MS. L WAJEEDA MR. M H SAIKIA R ALI MR R I BHUYAN	MR. M KHAN MR A K DAS SC, SEC. EDU. FOR CAVEATOR SC, FINANCE
<b>ORDER (STAY VACATING)</b>				
14	<a href="#">I.A.(Civil)/3897/2024</a> B/O in <a href="#">WP(C)/6046/2023</a>	SRI BUDDHADEV LAHARY <b>Versus</b> RANGJALU BASUMATARY AND 4 ORS H	J SHARMA MR. J SARMAH MR. B K DAS H P NEOG	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY SC, G U
	<b>WITH</b> <a href="#">WP(C)/6046/2023</a>	RANGJALU BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. J SARMAH (R-5) MR. B K DAS (R-4) H P NEOG (R-4) SC, G U

15	<b>WITH</b> <a href="#">WP(C)/6044/2023</a>	RAISUMAI KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. P BORAH (r-5) SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/166/2024</a> in <a href="#">WP(C)/6044/2023</a>	DR. LAKHIRAM NARZARY, <b>Versus</b> RAISUMAI KHAKHLARI AND 4 ORS.	MR. P BORAH MRS K M SAIKIA	MR. D P CHALIHA SC, EDU
16	<b>WITH</b> <a href="#">WP(C)/6047/2023</a>	SUNITA BARO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. M K HUSSAIN (R-5) MRS. S Y AHMED (R-5) MR K U AHMED (R-5) MS. F H AHMED (R-5) MR. M ALOM (R-5) MD A RAHMAN (R-5) SC, G U
<b>ADMISSION</b>				
17	<a href="#">WP(C)/1951/2017</a> WITH OFFICE NOTE	GURUPAD DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R ISLAM MR.U K NAIR MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	SC, EDUCATION
18	<a href="#">WP(C)/5967/2017</a>	BHABA KANTA MILI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRS. K DEVI MR.D PEGU MR.N ANAND MR. U K BARMAN MR.H ALI MS S A KHALIFA	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
19	<b>WITH</b> <a href="#">WP(C)/1147/2022</a>	BENUDHAR KATAKI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
20	<b>WITH</b> <a href="#">WP(C)/1911/2022</a>	KRISHNA KANTA DOIMARY AND 4 OTHRS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
21	<a href="#">WP(C)/8240/2017</a> WP(C) 4800/2011 WP(C) 963/2013 (BOTH D/O), FIXED	MUSST. AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	MR. Z HAMMAD MR. N SARMA (SC, EDUCATION DEPT.) MR R A CHOUDHURY
22	<b>WITH</b> <a href="#">Cont.Cas(C)/218/2017</a>	AMINA KHATUN <b>Versus</b> S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
23	<a href="#">WP(C)/5463/2019</a>	RAMKRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR. S K ROY	SC, ELEM. EDU
24	<a href="#">WP(C)/515/2022</a> FIXED	BENUDHAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. K GOGOI, SC, HIGHER EDU. DEPTT. MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
25	<b>WITH</b> <a href="#">WP(C)/7355/2021</a>	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)

26	<a href="#">WP(C)/1728/2024</a> FIXED	BANANI DEB <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG (A AND E) GA, ASSAM MR. A CHAMUAH (r-8) SC, SEC. EDU. SC, FINANCE
27	<a href="#">WP(C)/4580/2024</a> B/O	SUTAPA DEB DEY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. S I HUSSAIN (R-10) MR. N H BARBHUIYA(R-10) SC, PNB SC, N C HILLS SC, FINANCE
28	<a href="#">WP(C)/4962/2024</a> FIXED	KHITAP CHANDRA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	<a href="#">WP(C)/6047/2024</a> B/O	MAYEN UDDIN AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. SC, FINANCE
30	<a href="#">WP(C)/6054/2024</a> B/O	AHMADUR RAHMAN LASKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. SC, FINANCE
<b>ORDERS</b>				
31	<a href="#">Cont.Cas(C)/226/2019</a> FIXED	MUKIBUR RAHMAN AND ANR. <b>Versus</b> HEMANTA KUMAR RAJKUMAR AND ANR.	MR. D P CHALIHA MR. U P CHALIHA	MR. B DEORI
32	<a href="#">Cont.Cas(C)/491/2019</a> FIXED	ARABINDA KUMAR SARMA AND 23 ORS. <b>Versus</b> MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5) MR. B GOGOI (R-6)
33	<a href="#">Cont.Cas(C)/340/2020</a> IN WP(C)/1051/2019 (D/O)	SUMPI DEKA AND 9 ORS. <b>Versus</b> PREETAM SAIKIA AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
<b>WITH</b>				
34	<a href="#">Cont.Cas(C)/191/2019</a>	ABDUS SATTAR PRERI AND 116 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR.	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM	SC, ELEM. EDU MS. N PHUKAN
35	<a href="#">Cont.Cas(C)/461/2021</a> FIXED	KAWAIMARI NA-PAMUA L.P. SCHOOL <b>Versus</b> BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA
36	<a href="#">WP(C)/864/2023</a> FIXED	BIDYA CHAKRAVORTY AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2426/2024</a> in WP(C)/864/2023	BIDYA CHAKRAVORTY AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, SEC. EDU.
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3492/2024</a> in WP(C)/864/2023	THE STATE OF ASSAM <b>Versus</b> MANOJ BORA AND 8 OTHERS	MR PARAM HANGKHA KONWAR	MR H K NATH
<b>WITH</b>				
	<a href="#">I.A.(Civil)/247/2025</a> in WP(C)/864/2023	PARTHA PRATIM PAUL <b>Versus</b> THE STATE OF ASSAM AND FOUR ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU



37	<b>WITH</b> <a href="#">WP(C)/4819/2023</a>	ZAKARIA HALIM AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3547/2024</a> in WP(C)/4819/2023	THE STATE OF ASSAM <b>Versus</b> ZAKARIA HALIM AND 23 OTHERS	R SARMAH MR PARAM HANGKHA KONWAR	
38	<a href="#">MC/83/2024</a> IN WP(C)/3413/2018(D/O) in WP(C)/3413/2018	NURUN NEHAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
39	<a href="#">Review.Pet./155/2024</a> IN WP(C)/1394/2023 (D/O), B/O	DISTRICT COMMISSIONER, <b>Versus</b> SULEMAN ALI AND ORS	MR M CHETIA JR. GA, ASSAM	MR. A SARMA MR M H AHMED (R-1 TO 5) MR N ZAMAN (R-1 TO 5)
40	<a href="#">Cont.Cas(C)/172/2024</a> FIXED	MUKUL KUMAR DEKA <b>Versus</b> POMI BARUAH	MR J ABEDIN MR N SARMA	MR. K GOGOI MR. A R TAHBILDAR
41	<a href="#">Cont.Cas(C)/281/2024</a> FIXED	FAZAL ALI <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
42	<a href="#">WP(C)/1095/2024</a> FIXED	JAHANGIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5799/2024</a> B/O	CHARATI BAGH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, FOREST
2	<a href="#">WP(C)/184/2025</a> FIXED	RANADHIR DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, AG (A AND E) GA, ASSAM GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
3	<a href="#">WP(C)/220/2025</a> FIXED	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P BHARDWAJ	SC, CO OP GA, ASSAM SC, FINANCE SC, FISHERY
4	<a href="#">WP(C)/522/2025</a> FIXED	RESHMA BEGUM LASKAAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R TALUKDAR	SC, P AND R.D.
5	<a href="#">WP(C)/708/2025</a> FIXED	MENOKA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN M AHMED	GA, ASSAM
6	<a href="#">WP(C)/793/2025</a> FIXED	G-5013265X RIFLEMAN GD OPANG MEREN <b>Versus</b> THE UNION OF INDIA	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
7	<a href="#">WP(C)/821/2025</a>	BRAJEN BARO <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR D K MEDHI P BORUAH MR. H BORUAH	DY.S.G.I.
8	<a href="#">WP(C)/922/2025</a>	SHAHABUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
9	<a href="#">WP(C)/956/2025</a>	SMTI SAMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	GA, ASSAM
10	<a href="#">WP(C)/958/2025</a>	ANUP BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE

11	<a href="#">WP(C)/960/2025</a>	KANESWARI CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM SC, FINANCE DEPTT.
12	<a href="#">WP(C)/961/2025</a>	JAYANTA CHOWHAN <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	SC, BTC
13	<a href="#">WP(C)/966/2025</a>	SUDHIR VERMA <b>Versus</b> THE UNION OF INDIA AND ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
14	<a href="#">WP(C)/968/2025</a>	BANI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. G BORAH	GA, ASSAM SC, AG
15	<a href="#">WP(C)/973/2025</a>	NIRMAL PHANGCHO <b>Versus</b> THE SECRETARY TO THE GOVERNMENT OF ASSAM AND 4 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, HEALTH AND F W SC, K A A C
16	<a href="#">WP(C)/982/2025</a>	GIRIDHAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM and ORS	DR. P K GOSWAMI MR A BARMAN	SC, FINANCE SC, IRRIGATION
17	<a href="#">WP(C)/984/2025</a>	RATNESWAR GOYARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, DIMA HASAO SC, WATER RESOURCE
18	<a href="#">WP(C)/986/2025</a>	SRI BASANTA KULI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	GA, ASSAM
19	<a href="#">WP(C)/991/2025</a>	MR ANUP KUMAR DAS <b>Versus</b> THE UNION OF INDIA	MR K TALUKDAR MS C DAS SURAJ SONOWAL	DY.S.G.I. SC, IIT
20	<a href="#">WP(C)/993/2025</a>	ANIL KUMAR <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
21	<a href="#">WP(C)/995/2025</a>	G4S SECURE SOLUTION (INDIA) PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS.	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	GA, ASSAM
22	<a href="#">WP(C)/999/2025</a>	NIRAB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	GA, ASSAM SC, HEALTH
23	<a href="#">WP(C)/1000/2025</a>	ANITA RAJKUMARI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S SINHA	SC, APDCL
<b>ORDER (STAY VACATING)</b>				
24	<a href="#">I.A.(Civil)/340/2025</a> in <a href="#">WP(C)/5561/2024</a>	THE UNION OF INDIA AND ORS <b>Versus</b> DR KANGKAN PATHAK	MR. A K DUTTA (CGC)	MR. R MAZUMDAR
	<b>WITH</b> <a href="#">WP(C)/5561/2024</a>	DR. KANGKAN PATHAK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3603/2024</a> in <a href="#">WP(C)/5561/2024</a>	DR. KANGKAN PATHAK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.

**ORDER (IMPLEADMENT OF PARTY)**

25	<a href="#">I.A.(Civil)/4039/2024</a> in WP(C)/6485/2024	PRASANTA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6485/2024</a>	PRASANTA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
26	<a href="#">I.A.(Civil)/387/2025</a> IN WP(C)/2300/2022 (D/O) in Review.Pet./138/2023	ON THE DEATH OF KAMALA PHUKAN HER HEIRS AND LEGAL REPRESENTATIVES NAMELY <b>Versus</b> THE SECRETARY, GOVT OF INDIA	SOMIM SIDDIQUA	GA, ASSAM
	<b>WITH</b> <a href="#">Review.Pet./138/2023</a>	THE SECRETARY <b>Versus</b> KAMALA PHUKAN AND 3 ORS.	MR. B CHAKRAVARTY	GA, ASSAM SC, REVENUE
27	<a href="#">I.A.(Civil)/423/2025</a> in WP(C)/5218/2023	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. M R Z CHOUDHURY(R-4) A TALUKDAR (R-5) MS A SIDDIKA(R-4) MR A MOHAMMAD (R-5) SC, P H E
	<b>WITH</b> <a href="#">WP(C)/5218/2023</a>	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. M R Z CHOUDHURY(R-4) A TALUKDAR (R-5) MS A SIDDIKA(R-4) MR A MOHAMMAD (R-5) SC, P H E
<b>ADMISSION</b>				
28	<a href="#">WP(C)/5643/2022</a> FIXED	SMTI KUNJA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/2094/2023</a>	JYOTCHNA BORO <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
30	<a href="#">WP(C)/5878/2023</a> B/O	SMTI. RINA DEKA PATHAK AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. A PHUKAN SC, GAD
31	<a href="#">WP(C)/1093/2024</a>	SHAYED MASUD MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4707/2023</a>	MANASH JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/4709/2023</a>	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/4720/2023</a>	ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/4758/2023</a>	MEHTABUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.

36	<b>WITH</b> <a href="#">WP(C)/4759/2023</a>	ASHADUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
37	<b>WITH</b> <a href="#">WP(C)/1091/2024</a>	TAHIR HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
38	<a href="#">WP(C)/1209/2024</a> B/O	TRAILOKYA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
39	<a href="#">WP(C)/2145/2024</a> FIXED	RAM BALAK ROY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MR. P BORAH	DY.S.G.I.
40	<a href="#">WP(C)/3333/2024</a> FIXED	TAPAS SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
41	<a href="#">WP(C)/3941/2024</a> B/O	MANASA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM MR. A DHAR(R-5) MR. A DHAR(R-5) MD F FARIDI (R-5) MD F FARIDI (R-5) SC, FINANCE DEPTT.
42	<a href="#">WP(C)/5082/2024</a> FIXED	GOLAM MOSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	GA, ASSAM
43	<a href="#">WP(C)/6536/2024</a> FIXED	PAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R LASKAR MR N SARMA	MR. C K S BARUAH SC, AEGCL
44	<a href="#">WP(C)/6739/2024</a> B/O	FORCE NO. 040360024 SI/ PHARMACIST MINTU KUMAR SARANIA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A R TAHBILDAR MS. K DEKA	DY.S.G.I.
45	<a href="#">WP(C)/292/2025</a> FIXED	ANAR ALI AKAND <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. A HUSSAIN MR R ISLAM	MR. S S ROY (C.G.C) DY.S.G.I.
<b>ORDERS</b>				
46	<a href="#">WP(C)/3599/2023</a>	BIJIT CHAKRAVORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY MR P J DAS	GA, ASSAM SC, FINANCE DEPTT.
47	<a href="#">MC/87/2024</a> IN WP(C) 1315/21 (D/O) in WP(C)/1315/2021	DWIPJYOTI PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
48	<a href="#">Review.Pet./106/2024</a> CAVT. NO.04042/024, IN WP(C)/4948/2020 (D/O), WP(C)/1148/2024(D/O)	DIBAKOR DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M K CHOUDHURY GA, ASSAM SC, APSC MR. M SARMA SC, FOREST FOR CAVEATOR
49	<b>WITH</b> <a href="#">Review.Pet./152/2024</a>	MUSTAFA ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, APSC MR P BHARDWAJ (R-7,8) MR. M SARMA(R-7,8) SC, FOREST
50	<a href="#">WP(C)/427/2024</a>	SMT. NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	SC, AFDC
51	<a href="#">Cont.Cas(C)/630/2024</a>	ROHIDUL ISLAM <b>Versus</b> DR. JAYANTA KUMAR DAS AND ANR	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	MR. D UPAMANYA (R-2) MR M BHUYAN (R-2)

52	<a href="#">Cont.Cas(C)/652/2024</a>	MOZIBUR RAHMAN BARBHUIYA <b>Versus</b> SMTI SURANJANA SENAPATI, ACS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
53	<a href="#">WP(C)/2487/2024</a> B/O	MAHUA DUTTA ROY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 16 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, APDCL
54	<a href="#">I.A.(Civil)/2843/2024</a> in WP(C)/7200/2023	DR. BIKASH BORTHAKUR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. C CHOWDHURY MS M BARMAN MS J.S. DAS	SC, AGRI. DEPARTMENT
	<b>WITH</b> <a href="#">WP(C)/7200/2023</a>	BIKASH BORTHAKUR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. C CHOWDHURY MS P RABHA MS M BARMAN MS J.S. DAS	MR. P N GOSWAMI SC, AGRI. DEPARTMENT
55	<a href="#">I.A.(Civil)/3830/2024</a> B/O in WP(C)/1317/2024	KABIN BORA <b>Versus</b> THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/1317/2024</a>	KABIN BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/869/2024</a>	MD. SALIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
57	<a href="#">WP(C)/5801/2024</a> B/O	DR. HANIF MD. AFSAR ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH
58	<a href="#">WP(C)/6583/2024</a>	GEETA KAKATI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUHDURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM (R-4) S K DAS (R-4) SC, GAD N ALOM (R-4)
	<b>WITH</b> <a href="#">WP(C)/1338/2024</a>	GEETA KAKATI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4) SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II**

**THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4954/2024</a> FIXED	JOYFUL NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/113/2025</a> FIXED	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/71/2025</a> <b>in WP(C)/113/2025</b>	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/546/2025</a> FIXED	FAZAL MIAH ALIAS FAZAL MIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	<a href="#">WP(C)/919/2025</a> B/O	SABED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/925/2025</a>	CHAN MIA MANDAL @ CHAN MIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R BORA MS R MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/926/2025</a>	SANJIB KUMAR DAS AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I CHOUDHURY MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE

7	<a href="#">WP(C)/945/2025</a>	MD. SHIRAJ ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/947/2025</a>	MUSSTT. SAMARJAN NESSA ALIAS SUMARJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/949/2025</a>	MALEK ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/951/2025</a>	ABDUL JALIL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/954/2025</a>	MD JAFAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	<a href="#">WP(C)/975/2025</a>	MULAKJAN @ MONJILA KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. M H ANSARI MR. S ALIM MR. A T SIKDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/980/2025</a>	MD. ABDUL MALEK @ ABDUL MALEK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/987/2025</a>	SABIA KHATOON @ SOBIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/1007/2025</a>	SAHADAT ALI ALIAS SAHADAT SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

#### **ADMISSION**

16	<a href="#">WP(C)/2395/2020</a> B/O, WITH LCR	JAHIRA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/1042/2021</a> FIXED	NURJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR M H AHMED	ASSTT.S.G.I.
18	<a href="#">WP(C)/4876/2024</a> FIXED, WITH LCR	MD. AMIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	<a href="#">WP(C)/5821/2024</a> B/O, WITH LCR	RAHIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T
20	<a href="#">WP(C)/6014/2024</a> FIXED, WITH LCR	SOLEMAN @ SALEMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.



21	<a href="#">WP(C)/6587/2024</a> B/O, WITH LCR	HABIZA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
22	<a href="#">WP(C)/6987/2024</a> B/O	CHAND MIYA @ CHAN MIYA @ SAN MIYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	<a href="#">WP(C)/81/2025</a> B/O, WITH LCR	NURJAHAN KHATUN @ NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	<a href="#">WP(C)/82/2025</a> B/O, WITH LCR	JOYNAL TALUKDAR @ JOYNAL ABDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
25	<a href="#">WP(C)/90/2025</a> B/O, WITH LCR	ASMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	<a href="#">WP(C)/252/2025</a> B/O, WITH LCR	PAHAR ALI @ MD. LALCHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/654/2025</a> FIXED	KITAB ALI <b>Versus</b> THE UNION OF INDIA	MR. N HOQUE MD. S HUDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

**WITH**

[I.A.\(Civil\)/277/2025](#)  
in WP(C)/654/2025

KITAB ALI  
**Versus**  
THE UNION OF INDIA

MR. N HOQUE  
MD. S HUDA

GA, ASSAM  
SC, NRC  
SC, ECI

**ORDERS**

28	<a href="#">Cont.Cas(C)/76/2025</a> FIXED	ASHAK ALI <b>Versus</b> SUSHANTA BISWA SARMA	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
29	<a href="#">I.A.(Civil)/302/2025</a> B/O, WITH WP(C)/7090/2019 (D/O) in WP(C)/7090/2019	KAMALA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A.U. AHMED	SC, NRC DY.S.G.I. SC, F.T SC, ECI

**HEARING**

30	<a href="#">WP(C)/6983/2018</a> B/O, WITH LCR	ANUKUL HAZONG <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H TALUKDAR MS D DAS MS M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025

8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./252/2024</a> WITH LCR 1 BUNDLE. P.B-6.	KISHAN LAL TOSHNIWAL <b>Versus</b> DEEPMONI SAIKIA AND ANR.	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI	MR. P BORA MS K BHATTACHARYYA PP, ASSAM MS K SARMA
	<b>WITH</b>			
2	<a href="#">CRL.A(j)/79/2023</a> 1 Y 9 M 9 D :	KIRU MECH <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
3	<a href="#">Mat.App./1/2025</a>	XXXXXX <b>Versus</b> XXXXXX	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	
4	<a href="#">Mat.App./14/2025</a> B/O	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. N H MAZARBHUIYAN MR. P K DEKA MR. M H SAIKIA MR. R. KARIM MR. N I MAZARBHUYAN	MR. P DAIMARY
5	<a href="#">Mat.App./17/2025</a>	XXXXXXXX <b>Versus</b> XXXXXXXX	MR. P J SAIKIA MR S ISLAM MR. R ISLAM	
<b>ORDERS</b>				
6	<a href="#">Crl.A./156/2024</a> WITH LCR 3 FILES. FIXED.	HABI RAHMAN @ HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
	<a href="#">I.A.(Crl.)/467/2024</a> in Crl.A./156/2024	HABI RAHMAN @ HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	<a href="#">Crl.A./288/2024</a> WITH LCR 2 FILES. FIXED.	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A K BARUAH (R-2) MR. R A PRAMANIK (R-2) MR. H NATH (R-2) PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/829/2024</a> in CrI.A./288/2024	BABUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR. S K GHOSH	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM MR K L GUPTA
8	<a href="#">I.A.(Civil)/3057/2024</a> WITH LCR AND MOBILE HANDSET IN A BOX. in Mat.App./59/2023 <b>WITH</b> <a href="#">Mat.App./59/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX		
9	<a href="#">I.A.(Civil)/3710/2024</a> FIXED. in Mat.App./38/2024 <b>WITH</b> <a href="#">Mat.App./38/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B  MR K DAS	MR. S K GHOSH MS F AHMED  DR. P AGARWAL
	<b>WITH</b> <a href="#">I.A.(Civil)/213/2025</a> in Mat.App./38/2024	XXXXXXX <b>Versus</b> XXXXXXX		DR. P AGARWAL (LEGAL AID COUNSEL)
10	<a href="#">Cont.Cas(C)/5/2025</a> FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
11	<b>WITH</b> <a href="#">Mat.App./20/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1939/2024</a> in Mat.App./20/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
12	<a href="#">I.A.(CrI.)/29/2025</a> in CRL.A(J)/11778/2024 <b>WITH</b> <a href="#">CRL.A(J)/11778/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/11779/2024</a> (Filing Number)	SANJAY BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR  SANJAY BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR  SANJAY BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI  MRS. P B BORDOLOI  MRS. P B BORDOLOI	PP, ASSAM
			<b>HEARING</b>	
13	<a href="#">Mat.App./51/2019</a> WITH LCR. FIXED. <b>WITH</b> <a href="#">I.A.(Civil)/3189/2019</a> in Mat.App./51/2019	XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MR. K K DEY MR V K BAROOAH  MR. K K DEY MR V K BAROOAH	MR. S ROY MR. M H LASKAR

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/8658/2018</a>	THE STATE TRANSPORT WORKERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G UZIR MR. S M BARUAH MR. S BORDOLOI	GA, ASSAM SC, A S T C
2	<a href="#">WP(C)/8752/2018</a>	DALITA ROY NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY MS S SHARMA MS J DAS	MR. A CHOUDHURY (R4) GA, ASSAM MR. S ISLAM (R4) MS. A KAUSHAR (R4)
3	<a href="#">WP(C)/1630/2020</a>	RATNESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/3484/2020</a>	RUHUL AMIN BARLASKAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U C RABHA MR. P K DAS MR. S M SARMA MR. M A ISLAM MS E M HAZOWARY MS. A SINGHA	GA, ASSAM MR A KAKOTI ( for R-10) SC, HEALTH AND F W SC, NRHM
5	<a href="#">WP(C)/3540/2020</a>	SHYAMAL BORUAH AND 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MR. A BARUAH	SC, PNRD
<b>ORDERS</b>				
6	<a href="#">Review.Pet./11/2025</a> WITH WP(C)/4390/2022 (D/O)	THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS. <b>Versus</b> GANESH CHANDRA DAS AND ANR	MR. S C KEYAL MS. N KAKATI K JAIN	
7	<a href="#">Review.Pet./12/2025</a> WITH WP(C)/4387/2022 (D/O)	THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS. <b>Versus</b> SAILEN DAS AND ANR.	MR. S C KEYAL MS. N KAKATI K JAIN	

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4249/2024</a>	SUREN CHANDRA PATIR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	MR. C K S BARUAH(CGC) DY.S.G.I.
2	<a href="#">WP(C)/575/2025</a>	MOZIR UDDIN AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/678/2025</a> FIXED	UMMEHANI AHMED <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY SC, REVENUE MR P P SARMA
4	<a href="#">WP(C)/683/2025</a> FIXED	SAMSUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY MR P P SARMA SC, REVENUE
5	<a href="#">WP(C)/762/2025</a> B/O	DILIP KR SAHA <b>Versus</b> THE STATE OF ASSAM	ROFIQUL ISLAM T TALUKDAR	SC, CO OP GA, ASSAM
6	<a href="#">WP(C)/830/2025</a> FIXED	IMDADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	GA, ASSAM
7	<a href="#">WP(C)/868/2025</a> FIXED	GUTTU AND COMPANY PRIVATE LTD <b>Versus</b> THE STATE OF ASSAM AND FOUR ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA	SC, PWD ROAD GA, ASSAM
8	<a href="#">WP(C)/876/2025</a> FIXED	JIRATAN NESSA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/891/2025</a> FIXED	NIVA DEKA <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
10	<a href="#">WP(C)/946/2025</a> B/O	PROLAY DEY SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION



11	<a href="#">WP(C)/990/2025</a>	SANJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, REVENUE SC, PWD
12	<a href="#">WP(C)/994/2025</a>	OCHAMAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC
13	<a href="#">WP(C)/1002/2025</a>	SMTI LILABATI BARAIK <b>Versus</b> THE STATE OF ASSAM AND 5 OTHERS	MR. A GANGULY	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/1006/2025</a>	CHANDI BORO <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM
15	<a href="#">WP(C)/1008/2025</a>	HYDROJEN MUCHAHARY <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM
16	<a href="#">WP(C)/1010/2025</a>	AMIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
17	<a href="#">WP(C)/1013/2025</a>	MANOJ BARMAN <b>Versus</b> THE STATE OF ASSAM AND THREE ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC. REVENUE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
18	<a href="#">I.A.(Civil)/388/2025</a> in WP(C)/3694/2024	SHAHJAHAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
<b>WITH</b>				
	<a href="#">WP(C)/3694/2024</a>	SHAHJAHAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
19	<a href="#">I.A.(Civil)/438/2025</a> in WP(C)/4571/2024	FAYJUL HOQUE BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
<b>WITH</b>				
	<a href="#">WP(C)/4571/2024</a>	FAYJUL HOQUE BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
<b>ADMISSION</b>				
20	<a href="#">WP(C)/952/2019</a> FIXED	MAYA ROY AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, NF RLY
21	<a href="#">WP(C)/6071/2022</a> FIXED	WELSON INGTI AND 20 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R- 2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2539/2024</a> in WP(C)/6071/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANR <b>Versus</b> WELSON INGTI AND THIRTY ONE ORS	SC, K A A C	GA, ASSAM SC, NHAI MR. M SARANIA

22	<b>WITH</b> <a href="#">WP(C)/423/2022</a>	HEMARI RONGPI AND 32 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
	<b>WITH</b> <a href="#">I.A.(Civil)/2510/2024</a> <b>in</b> <a href="#">WP(C)/423/2022</a>	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LTD AND ANR <b>Versus</b> HEMARI RONGPI AND FORTY THREE ORS		MR. P K GOSWAMI MR. C BARUAH, SC, NHAI (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13)
23	<a href="#">WP(C)/3827/2023</a> FIXED	GANDHA RAM BORO AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH N GAUTAM H THAKURIYA	GA, ASSAM MR P BHARDWAJ (r-5,6) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
24	<a href="#">WP(C)/5135/2023</a> FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
25	<b>WITH</b> <a href="#">WP(C)/5138/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
26	<b>WITH</b> <a href="#">WP(C)/5141/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
27	<b>WITH</b> <a href="#">WP(C)/5292/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD
28	<a href="#">WP(C)/5817/2023</a> FIXED	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/5820/2023</a>	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS .	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	SC, REVENUE
30	<a href="#">WP(C)/6169/2023</a> FIXED	JYOTSNA DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
31	<a href="#">WP(C)/2692/2024</a> FIXED	SUKPAL SINGH KHIPAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)

32	<a href="#">WP(C)/2699/2024</a>	MRINAL KALITA <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. R C SAIKIA MS M M DAS MS. N DEY MS RIMPI DUTTA MR. P SARMAH	MR. R K BHUYAN(R-3) MR A ZAMAN(R-3) MR. M KASHYAP(R-3) MR. S A SINGH(R-3) SC, GMC
33	<a href="#">WP(C)/5432/2024</a> FIXED	RAFIKUL ALI AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
34	<a href="#">WP(C)/6469/2024</a>	MOHIR HOQUE AND 66 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/5446/2024</a>	DR. MADHURJYA BHATTACHARYYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/5880/2024</a> FIXED	BABON SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L N DIHINGIA MR. S SAHU	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/6188/2024</a> FIXED	ABDUS SALAM MONDAL AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE
	<b>WITH</b>			
38	<a href="#">WP(C)/5578/2024</a>	SHAHAJAMAL SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
39	<a href="#">WP(C)/6604/2024</a> FIXED	M/S SHAHIDUL ISLAM MONDAL, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N GOGOI	SC, FINANCE AND TAXATION
40	<a href="#">WP(C)/6644/2024</a> FIXED	CHANDAN MOY NATH AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
41	<a href="#">WP(C)/6813/2024</a> FIXED	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND THREE ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE
42	<a href="#">WP(C)/6822/2024</a> FIXED	MORJINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
43	<a href="#">WP(C)/6917/2024</a> FIXED	MISS CHAINI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM SC, WPT AND BC
44	<a href="#">WP(C)/6955/2024</a> FIXED	CHAKAN ALI AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
45	<a href="#">WP(C)/5259/2024</a>	AMALA BIBI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
46	<a href="#">WP(C)/6021/2024</a>	SEKUL ISLAM AND 45 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
47	<a href="#">WP(C)/6962/2024</a> FIXED	KALAPAHAR ASTHA SEWA SAMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM MR P NAYAK SC, GMC

48	<a href="#">WP(C)/6991/2024</a> WITH WP(C)/4437/2023 (D/O), FIXED	VIVIK CYLINDERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	SC, PWD ROAD GA, ASSAM
49	<a href="#">WP(C)/88/2025</a> FIXED	ASHIMANANDA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
50	<a href="#">WP(C)/200/2025</a> FIXED	ABDUL SALAM AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
51	<a href="#">WP(C)/245/2025</a> FIXED	SADIK ANWAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ I AMIN MR ROBIUL HOQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
52	<a href="#">WP(C)/442/2025</a> FIXED	MRIDUL KUMAR NATH AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC

### ORDERS

53	<a href="#">WP(C)/2060/2024</a>	SHREEPAL JAIN @ SHREEPAL BARJATYA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
54	<a href="#">WP(C)/5194/2024</a> FIXED	ATOWAR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	GA, ASSAM
55	<a href="#">WP(C)/6431/2024</a> FIXED	ABDUL KAHLEK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION
<b>WITH</b>				
56	<a href="#">WP(C)/5774/2024</a>	MUJAHAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
57	<a href="#">Cont.Cas(C)/14/2025</a> FIXED	RITUMONI HALOI AND 2 ORS <b>Versus</b> SMT. SUJATA GOGOI, ACS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MS. M BARMAN
58	<a href="#">WP(C)/162/2025</a> FIXED	MD. ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K SINGHA W AKHTAR M DEVI	GA, ASSAM SC, GMC
59	<a href="#">I.A.(Civil)/326/2025</a> in WP(C)/3405/2018	SAJID KHAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M SARANIA	GA, ASSAM
<b>WITH</b>				
	<a href="#">WP(C)/3405/2018</a>	SAJID KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
60	<a href="#">I.A.(Civil)/392/2025</a> in WP(C)/1136/2016	AMIR HUSSAIN AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

**WITH**  
[WP\(C\)/1136/2016](#)

AMIR HUSSAIN and 5 ORS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. M A SHEIKH  
MR.M HOSSAIN  
MS.F INTAZ  
MR.K U AHMED

GA, ASSAM  
SC, REVENUE AND  
DISASTER MANAGEMENT  
DEPT

61 **WITH**  
[WP\(C\)/1006/2016](#)

ABDUL MOTLEB ALI @ MOTLEB ALI and 5  
ORS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. M A SHEIKH  
MR. M HOSSAIN  
MS. F INTAZ  
MR. K U AHMED

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/5412/2012</a>	NO. 9585333 SHIV NARAYAN <b>Versus</b> UNION OF INDIA and ORS.	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MS. B SARMA (r-1,2,3) MS.B DAS ASSTT.S.G.I.
2	<a href="#">WP(C)/3382/2016</a>	SMT. CHARU BORA <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.R THADANI MS.P DEY	MR.B K SHARMA(SC,SWD) ASSTT.S.G.I.
3	<b>WITH</b> <a href="#">WP(C)/3141/2016</a>	SANGEETA NATH, ALIAS SARUMAI NATH <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.R THADANI MS.P DEY	MR.B K SHARMA C.G.C. MR.S P CHOUDHURY SC, SOCIAL WELFARE ASSTT.S.G.I.
4	<a href="#">Cont.Cas(C)/92/2020</a> FIXED	GIRISH BORA <b>Versus</b> NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. SURAJIT DAS (R6) MR. S KATAKI (r-4) MR B DEURI (r-5) MR. S R BORUAH (r-6) MR SARFRAZ NAWAZ (R6) FARIDUL AMIN (R6) MS. R DUTTA (r-4)
5	<a href="#">WP(C)/4941/2020</a>	MAKUNDA CH KALITA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. S M SARMA MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
6	<a href="#">Review.Pet./116/2022</a> WITH WP(C)/1531/2020 (D/O)	THE MANAGING DIRECTOR <b>Versus</b> THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION AND 2 ORS.	MR. D P BORAH MR B PAUL	MR. S SARMA (r-2) MR. R HAZARIKA (r-2) MD S HOQUE (R-1)
7	<a href="#">WP(C)/5553/2022</a>	SWEATA KRISHNATREYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MR. P MAHANTA (r-10) SC, APSC MS. P SAHARIA (r-10) MR. M RAHMAN (r-11) SC, TECHNICAL EDU. SC, IRRIGATION
8	<a href="#">Cont.Cas(C)/678/2024</a>	RANJITA SINGHA AND 4 ORS <b>Versus</b> NARAYAN KONWAR, IAS AND 3 ORS.	MR J ABEDIN MR N SARMA	MR. B GOGOI (R-2) MR B DEURI (R-3) MR A CHALIHA (R-2)

9	<a href="#">WP(C)/1417/2024</a>	SHAHADAT HUSSAIN MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM
	<b>WITH</b>			
10	<a href="#">WP(C)/7346/2023</a>	SHAHADAT HUSSAIN MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MS K PAME T PABIN MS. N SULTANA	GA, ASSAM
11	<a href="#">WP(C)/2192/2024</a>	JEHERUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. R K D CHOUDHURY DY.S.G.I.
12	<a href="#">I.A.(Civil)/3804/2024</a> FIXED in <a href="#">WP(C)/6038/2023</a> <b>WITH</b> <a href="#">WP(C)/6038/2023</a>	UNION OF INDIA AND 5 ORS <b>Versus</b> ANIL KUMAR DEORI AND ORS  ANIL KUMAR DEORI <b>Versus</b> UNION OF INDIA AND 8 ORS	GA, AP  MR. S K DEORI MR D K DEORI MS. SOMILA	MR. S K DEORI  MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
13	<a href="#">WP(C)/7000/2017</a> FIXED	DEEPAK LALA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM SC, AG SC, P & R D SC, FINANCE
14	<a href="#">WP(C)/1265/2023</a> FIXED	DIBAJYOTI HAZARIKA EX CT GD FORCE NO. 0651323326 <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR DY.S.G.I.
15	<a href="#">WP(C)/3130/2023</a> FIXED	HYDER HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) SC, AG MR. B GOGOI MR. B GOGOI MR. A HASAN (R-5) SC, HEALTH AND F W SC, HEALTH
	<b>WITH</b>			
16	<a href="#">WP(C)/3133/2023</a>	NRIPEN DUTTA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) SC, AG MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH AND F W SC, HEALTH
	<b>WITH</b>			
17	<a href="#">WP(C)/3134/2023</a>	DWIPEN THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) AG MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH & FAMILY WELFARE DEPTT.
	<b>WITH</b>			
18	<a href="#">WP(C)/3136/2023</a>	TAMIZ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH & FAMILY WELFARE DEPTT.
19	<a href="#">WP(C)/5123/2023</a>	DEBAJIT NATH AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MS. B SARMA DY.S.G.I.
20	<a href="#">WP(C)/5163/2023</a>	TRAILOKYA MORANG <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 3 ORS	MS. D SONOWAL MS A DAS	GA, ASSAM SC, WPT AND BC SC, APTDC SC, FINANCE

21	<a href="#">WP(C)/6647/2023</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
22	<a href="#">WP(C)/7485/2023</a> FIXED	NABA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. M. BARUAH BHUYAN MR. M K SHARMA	GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE SC. BTC
23	<a href="#">WP(C)/515/2024</a> WITH WP(C)/7589/2023(D/O)	NRIPEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN	SC, P AND R.D. GA, ASSAM SC, P H E
24	<a href="#">WP(C)/725/2024</a> B/O	SAJIDA AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
25	<a href="#">WP(C)/2705/2024</a> FIXED	ALI HAIDOR BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, FOREST SC, FINANCE
26	<a href="#">WP(C)/3673/2024</a>	PRANAB KUMAR BHATTACHARJYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PAUL	GA, ASSAM
27	<a href="#">WP(C)/3824/2024</a>	FORCE NO. 105131915 EX CONSTABLE /GD AKHTAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. B CHAKRAVARTY(CGC) DY.S.G.I.
28	<a href="#">WP(C)/4374/2024</a>	DEEPIYOTI RAY AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. B. DAS	DY.S.G.I.
29	<a href="#">WP(C)/4524/2024</a> B/O	SUBRATA CHAKRABORTY <b>Versus</b> THE LAND PORTS AUTHORITY OF INDIA AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, AIIDC GA, ASSAM MR. S CHAMARIA (R-2) MR. R K D CHOUDHURY MR M M ZAMAN(R-2) DY.S.G.I.
30	<a href="#">WP(C)/4706/2024</a>	FAIZUL ISLAM BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH S S AHMED	GA, ASSAM MS. M D BORAH MS U SHARMA SC, W M D SC, FINANCE
31	<a href="#">WP(C)/4753/2024</a>	SUMAN DEY <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. M PHUKAN MR A N SARMAH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB
32	<a href="#">WP(C)/4930/2024</a>	EYAMIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM MR S DUTTA MR. D BORA SC, REVENUE
33	<a href="#">WP(C)/5018/2024</a> B/O	SHYAMA TRIVEDI LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	GA, ASSAM SC, AEGCL
34	<a href="#">WP(C)/5053/2024</a>	HAYA NAMPUI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, P H E SC, DIMA HASAO SC, FINANCE
35	<a href="#">WP(C)/5959/2024</a>	KHANINDRA SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, AGRI. DEPARTMENT SC, DIMA HASAO SC, FINANCE DEPTT.



36	<a href="#">WP(C)/6074/2024</a> B/O	BIKASH CHETRY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	GA, ASSAM
37	<a href="#">WP(C)/293/2025</a> FIXED	SAJU KUMAR JADAV <b>Versus</b> THE STATE OF ASSAM	MR. B PURKAYASTHA	SC, SEC. EDU.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
38	<a href="#">WP(C)/381/2015</a> FIXED	SUMIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	DR. B AHMED (r-4) MS. D S NEOG (SC, CO- OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. S BANIK MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6) MR. A S TAPADER (R-4 to 6) C M DEKA (R-4 to 6) MR M AHMED
39	<a href="#">WP(C)/2540/2015</a> B/O	THE UNION OF INDIA <b>Versus</b> ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MR H GUPTA MS.R R BORAH	MR. A K HUSSAIN(R-1(I), 1(2)) MR. B HUSSAIN(R- 1(1),1(2)) MR M K DAS
40	<a href="#">WP(C)/5119/2019</a> B/O	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
<b>WITH</b>				
41	<a href="#">WP(C)/5433/2019</a>	MOKIBUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
<b>WITH</b>				
42	<a href="#">WP(C)/6447/2019</a>	NOZRUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
43	<a href="#">WP(C)/2166/2020</a> FIXED	NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
44	<a href="#">WP(C)/7204/2021</a> B/O	BIMAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
45	<a href="#">WP(C)/3806/2022</a>	KARABI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
<b>WITH</b>				
46	<a href="#">WP(C)/3847/2022</a>	BINITA KALITA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3)
47	<a href="#">WP(C)/4288/2023</a>	INDRAJIT RAJKHOWA AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MS. B SARMA DY.S.G.I.
48	<a href="#">WP(C)/4811/2023</a>	EX NO. G/5015644 RFN/GD MUANTHANGA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B CHAKRAVARTY DY.S.G.I.
49	<a href="#">WP(C)/431/2024</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.

50	<b>WITH</b> <a href="#">WP(C)/350/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
51	<b>WITH</b> <a href="#">WP(C)/360/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
52	<b>WITH</b> <a href="#">WP(C)/456/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
53	<a href="#">WP(C)/1965/2024</a> B/O	NO. 192875 NAIB SUBEDAR/GD MADAN KUMAR SINHA <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
54	<a href="#">WP(C)/1982/2024</a> B/O	NO.G/144139 WARRANT OFFICER/GD YASH PAUL <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR (r-1,2,3) DY.S.G.I.
55	<a href="#">WP(C)/2708/2024</a>	ASHAT ULLAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A DEKA	MR. M A SHEIKH (R6) MS. A BEGUM (R6) MR M H CHOUDHURY (R6) SC, P H E
56	<a href="#">WP(C)/2709/2024</a> WITH WP(C)/141/2024 (D/O)	ARUN SHARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.
57	<a href="#">WP(C)/2960/2024</a> B/O	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
58	<a href="#">WP(C)/3075/2024</a> FIXED	KARUNA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J KALITA MR SOHAING	SC, AG SC, FINANCE DEPTT. SC, PWD
59	<a href="#">WP(C)/4408/2024</a>	NO. 15474209A SEP BHUPEN RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
60	<a href="#">WP(C)/4539/2024</a>	NABAJIT BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH MR VINOD BASFOR	GA, ASSAM SC, P H E
<b>HEARING</b>				
61	<a href="#">WP(C)/4316/2023</a> B/O	NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B CHAKRAVARTY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025

7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Bail Appln./151/2025</a> B/O	URMILA DEVI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./481/2025</a>	SRI DEBOJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
3	<a href="#">Bail Appln./486/2025</a>	SURAJ KUMAR ROY <b>Versus</b> THE STATE OF ASSAM	A I AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Pet./660/2024</a>	HEMANTA KR DUTTA <b>Versus</b> UTTAM AGARWAL	MR. P DUTTA MS. M DUTTA H SAHARIA	MR G KHANDELIA (R-1) MR. K DEKA (R-1) MR R PAUL (R-1)
5	<a href="#">AB/161/2025</a> FIXED	ANURAGI CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
6	<a href="#">Crl.Pet./197/2025</a>	ASHOK KUMAR NARJARY <b>Versus</b> MAZAHERUL HOQUE	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	
7	<a href="#">Crl.Pet./198/2025</a>	MOSTAFIJUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR N RAY N N HUSSAIN	PP, ASSAM
8	<a href="#">Crl.Pet./200/2025</a>	JONATHON TERANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. V RAJKHOWA	PP, ASSAM
9	<a href="#">AB/289/2025</a> FIXED	CHIRANJEEB BORUAH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
10	<a href="#">AB/352/2025</a> FIXED	AMINA BIBI @ AMENA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MD A ISLAM	PP, ASSAM
11	<a href="#">AB/421/2025</a>	SRI AMIT KUMAR JHA, <b>Versus</b> THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM

**ADMISSION**

12	<a href="#">Crl.Pet./496/2021</a> B/O	MEOHOU NAMCHOOM <b>Versus</b> STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. DITUL DAS CAPT. D VARMA	MR. R DUBEY (r-2,3) MS. A B KAYASTHA (r-2,3) MR. A N I HUSSAIN (r-2,3) MR. R RAHMAN PP, A P
13	<a href="#">RFA/71/2024</a>	MADHURI GOSWAMI SARMA AND 3 ORS <b>Versus</b> ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR MS D DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/3742/2024</a> <b>in</b> RFA/71/2024	MADHURI GOSWAMI SARMA AND 3 ORS <b>Versus</b> ALAKA DUTTA B	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR
14	<a href="#">Crl.A./407/2024</a> WITH LCR 4 FILES	DHRUBA DAS <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MS B GOSWAMI MS P SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1187/2024</a> <b>in</b> Crl.A./407/2024	DHRUBA DAS <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MS B GOSWAMI MS P SAIKIA	PP, ASSAM
15	<a href="#">Crl.A./13/2025</a>	DEBANANDA KURMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/25/2025</a> <b>in</b> Crl.A./13/2025	DEBANANDA KURMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM
16	<a href="#">Crl.A./64/2025</a>	SARBU PORJA <b>Versus</b> STATE OF ASSAM	MR H P GUWALA MR. A BORO	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/149/2025</a> <b>in</b> Crl.A./64/2025	SHRI SARBU PORJA <b>Versus</b> THE STATE OF ASSAM	MR H P GUWALA MR. A BORO	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
17	<a href="#">Bail Appln./260/2025</a> FIXED	RUHI SUNAR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
18	<a href="#">Bail Appln./271/2025</a> FIXED	RINGKANG NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
19	<a href="#">Bail Appln./337/2025</a> FIXED	RUHUL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">Bail Appln./411/2025</a>	SRI MASUD MAMUN <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
21	<a href="#">AB/2389/2024</a> FIXED	AJGOR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
22	<a href="#">AB/2603/2024</a> FIXED	SHAQUIL MAHMOOD RAJA <b>Versus</b> THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
23	<a href="#">AB/2658/2024</a> FIXED	SHAKIL MUSTAQUE @ SAKIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
24	<a href="#">AB/2682/2024</a> FIXED	JAYANTA KURMI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM

25	<a href="#">AB/2763/2024</a> FIXED	DIPJYOTI BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
26	<a href="#">AB/2804/2024</a> FIXED	JURAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
27	<a href="#">AB/2966/2024</a> FIXED	SURAJIT DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	MS A HUSSAIN(INFORMANT) MR. M I HUDA (INFORMANT) S AHMED(INFORMANT) PP, ASSAM
28	<a href="#">AB/3193/2024</a> FIXED	MIRA SARKAR ALIAS MIRA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR D R TALUKDAR MS TINLUNG MR. DITUL DAS	PP, ASSAM
29	<a href="#">AB/3281/2024</a> FIXED	SADULLA KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
30	<a href="#">AB/3416/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NARA BAHADUR CHETRY ALIAS NOR BAHADUR <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
31	<a href="#">AB/22/2025</a> WITH OFFICE NOTE, FIXED	SHRI MIRLONG BEY <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
32	<a href="#">AB/87/2025</a> FIXED	SAMPATH S AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR B DEKA MR M KALITA	PP, ASSAM
33	<a href="#">AB/91/2025</a> FIXED	ABDUL MOMIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
34	<a href="#">AB/112/2025</a> FIXED	JABBAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA MS. C BARMAN	PP, ASSAM
35	<a href="#">AB/167/2025</a> FIXED	SURAJEET NEOG <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
36	<b>WITH</b> <a href="#">AB/183/2025</a>	BHAGYAJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
37	<a href="#">AB/178/2025</a> FIXED	SRI PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
38	<a href="#">AB/246/2025</a> FIXED	JAKIR HUSSAIN LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
39	<a href="#">AB/269/2025</a> FIXED	RAJAT MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
40	<a href="#">AB/272/2025</a> FIXED	PRANJAL BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

**ORDERS**

41	<a href="#">I.A.(CrI.)/125/2020</a> WITH LCR 2 FILES(27 FILES ARE IN SECTION) <b>in</b> CrI.A./50/2020 <b>WITH</b> <a href="#">CrI.A./50/2020</a>	SRI ARUP BAISHYA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR D K MISHRA MR. M MORE MR. P K SHARMA	SC, CBI
		SRI ARUP BAISHYA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR D K MISHRA MR. M MORE MR. P K SHARMA	SC, CBI

42	<b>WITH</b> <a href="#">Crl.A./52/2020</a>	SRI AMAR JYOTI BEZBARUAH <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	SC, CBI
43	<b>WITH</b> <a href="#">Crl.A./59/2020</a>	SRI PALLAB BORDOLOI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. P KATAKI MRS R BEGUM MR D KALITA	SC, CBI
44	<b>WITH</b> <a href="#">Crl.A./76/2020</a>	MD. JIAUDDIN AHMED <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. P KATAKI MRS R BEGUM MS. M DEVI MR D KALITA	SC, CBI
45	<b>WITH</b> <a href="#">Crl.A./83/2020</a>	SRI UPENDRA NATH GOGOI AND ANR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. P KATAKI MRS R BEGUM MR D KALITA	SC, CBI
46	<b>WITH</b> <a href="#">Crl.A./93/2020</a>	SHRI MOTIUR RAHMAN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI),	MR Z KAMAR MR. U CHOUDHURY	SC, CBI
47	<b>WITH</b> <a href="#">Crl.A./94/2020</a>	SHRI HARE KRISHNA DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI),	MR Z KAMAR MR. U CHOUDHURY	SC, CBI
48	<b>WITH</b> <a href="#">Crl.A./96/2020</a>	SHRI JUGAL CH. SAIKIA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR Z KAMAR MR. U CHOUDHURY	SC, CBI
49	<a href="#">I.A.(Crl.)/1057/2023</a> WITH LCR 3 FILES, OFFICE NOTE in <a href="#">Crl.A./402/2023</a>	MD. SURUJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
50	<b>WITH</b> <a href="#">Crl.A./402/2023</a>	MD. SURUJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
50	<a href="#">RFA/39/2024</a> CAVT. NO.04882/024, WITH LCR	SHANTILAL DUDHORIA <b>Versus</b> SAILENDRA KR. DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. H SARMAH(R-1) MR S DUTTA(R-1) MR U.SARMAH(R-1) FOR CAVEATOR
51	<a href="#">Crl.Pet./480/2024</a>	ASHAN SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
52	<a href="#">Crl.Pet./637/2024</a>	NIRANJAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N BORUAH MR S ARAFAT	PP, ASSAM
53	<a href="#">Crl.Pet./673/2024</a>	SMT. SONIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A B SIDDIQUE	PP, ASSAM
54	<a href="#">Crl.Pet./749/2024</a> WITH LCR 2 FILES(SCANNED COPY)	SIPRA DEB AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
55	<a href="#">Crl.Pet./43/2025</a> FIXED	RAJA IRSHAD <b>Versus</b> NURUL ISLAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	PP, ASSAM
56	<a href="#">Crl.Pet./51/2025</a> FIXED	MOSTAFIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM

57	<a href="#">Crl.Pet./57/2025</a> FIXED	ALI HOSSEN @ ALI HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
58	<a href="#">I.A.(Crl.)/153/2025</a> in CrI.A./9477/2024	SHYMAL PAYNE <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./9477/2024</a> (Filing Number)	SHYAMAL PYNE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA	
59	<a href="#">I.A.(Crl.)/1070/2025</a> (Filing Number)	SHYMAL PYNE <b>Versus</b> THE STATE OF ASSAM	SUMONA DEB	
<b>HEARING</b>				
60	<a href="#">Crl.Pet./534/2013</a> WITH LCR 2 FILES, FIXED	SUBHA KT. KOCH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.P KATAKI MS.R BEGUM MR.D K BAGCHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA PP, ASSAM
61	<a href="#">Crl.Pet./239/2018</a> WITH LCR 3 FILES, FIXED	NANIA RATHI @ CHANDRA PRAKASH RATHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. S ALI MR. J C GOGOI MR. D HANDIQUÉ MR. K KALITA MR. R KALITA N GOGOI	PP, ASSAM MR. B KUMAR
62	<a href="#">Crl.A./34/2023</a> WITH LCR 3 FILES, B/O	ABDUL MOTLEB <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A K BHUYAN MS. N CHOUDHURY MR. A AHMED MR. M BORAH MR. A KHOUND MS B BORA MR. I U CHOWDHURY MR A TALUKDAR MR R SONOWAL	MR. K K DUTTA (R-2) MS B CHOUDHURY (R-2) PP, ASSAM
63	<a href="#">I.A.(Crl.)/436/2023</a> WITH LCR 3 FILES, FIXED in CrI.A./180/2023	ROBINA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MS. U NANDA MR. I U CHOWDHURY MS. J GHOSH MR S A BARBHUYAN MR RITURAJ TIWARI MS. S. CHANDA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./180/2023</a>	ROBINA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025



10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./253/2025</a> FIXED	SRI BHABAKRISHNA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
2	<a href="#">Bail Appln./414/2025</a> WITH OFFICE NOTE	SRI AYUB ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<b>ORDER (STAY VACATING)</b>				
3	<a href="#">I.A.(Civil)/395/2025</a> in WP(C)/6979/2024	GOBIN SARMAH <b>Versus</b> THE STATE OF ASSAM AND ORS		MR. K BORUAH SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/6979/2024</a>	BHABANI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI	SC, SEC. EDU.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
4	<a href="#">I.A.(Civil)/435/2025</a> in Cont.Cas(C)/92/2024	DIPALI CHAODHURY <b>Versus</b> NARAYAN KONWAR AND ORS	MR G SARMA MS CHITRALEKHA DAS MS CHITRALEKHA DAS MS. D. DEVI	MR S M T CHISTIE
	<b>WITH</b> <a href="#">Cont.Cas(C)/92/2024</a>	DIPALI CHAODHURY <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	MR S M T CHISTIE (R-4) MR B DEURI(R-3)
5	<a href="#">I.A.(Civil)/440/2025</a> in Cont.Cas(C)/140/2024	MUKUL BHAGABATI <b>Versus</b> NARAYAN KONWAR AND ORS	MR G SARMA MS CHITRALEKHA DAS MS CHITRALEKHA DAS MS K BARMAN	MR B DEORI
	<b>WITH</b> <a href="#">Cont.Cas(C)/140/2024</a>	MUKUL BHAGABATI <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	MR B DEURI(R-3)
<b>ADMISSION</b>				

6	<a href="#">WP(C)/5620/2022</a> PART-HEARD, FIXED	SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
7	<a href="#">WP(C)/3745/2018</a>	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR. K RAHMAN	SC, ELEM. EDU GA, ASSAM MR. N ISLAM (R-8)
8	<a href="#">WP(C)/2227/2019</a> FIXED	NITYANANDA SARKAR AND 69 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
9	<b>WITH</b> <a href="#">WP(C)/6268/2024</a>	SUBHAS ROY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K DAS MS D MAHANTA MR SHREYAS DAS MR N K SARMA B SAIKIA	SC, ELEM. EDU SC, BTC
10	<a href="#">WP(C)/4874/2019</a>	OM PRAKASH MISRA <b>Versus</b> REGISTRAR, ASSAM UNIVERSITY, SILCHAR	MR. M H LASKAR PETITIONER IN PERSON	MR. S C KEYAL SC, ASSAM UNIVERSITY
11	<a href="#">WP(C)/808/2020</a>	RAYHAN UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A T M HUSSAIN MRS M ALOM	GA, ASSAM SC, SEC. EDU.
12	<a href="#">WP(C)/993/2020</a>	BANI KANTA CHAKRAVORTY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. B CHETRI SC, AG MR. K K PARASAR MS Y BHUTIA SC, SEC. EDU. SC, FINANCE
13	<a href="#">WP(C)/2341/2020</a>	DR. SAPONTI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HIGHER EDU
14	<a href="#">WP(C)/3888/2020</a>	MENAKA DUARA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH	SC, ELEM. EDU SC, FINANCE
15	<a href="#">WP(C)/1080/2021</a>	PHULEN KUMAR DAS AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR. S ISLAM MS A HUSSAIN MR Z RAHMAN	SC, ELEM. EDU SC, SSA
16	<a href="#">WP(C)/1272/2021</a>	JAYANTA DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR. S ISLAM MR Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
17	<a href="#">WP(C)/5809/2021</a>	ABDUL HANNAN BARBHUIYA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
18	<a href="#">WP(C)/5846/2021</a>	MD. BAHARUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BHUYAN MR K BHUYAN MR. O U AHMED	SC, ELEM. EDU GA, ASSAM K U AHMED (r-5,6,7) MS P SARMA (r-5,6,7) MS N HASAN (r-5,6,7)
19	<a href="#">WP(C)/7135/2021</a>	MOUCHAM ALAM MOUSTAFA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
20	<a href="#">WP(C)/1748/2022</a> FIXED	DHIRAJ KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY	SC, HIGHER EDU MR. M DAS (r-4) MR. A DAS(r-4) SC, FINANCE

21	<a href="#">WP(C)/2201/2022</a>	LAKHINATH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	<a href="#">WP(C)/6408/2022</a> FIXED	JAJNESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
23	<a href="#">WP(C)/2212/2023</a> B/O	PROBIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
24	<a href="#">WP(C)/4007/2023</a> FIXED	RAJU LANGTHASA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
25	<a href="#">WP(C)/4641/2023</a> FIXED	DASARATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR G BHARADWAJ MR B DEORI MR S ISLAM MR N BRAHMA MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
26	<a href="#">WP(C)/6042/2023</a>	ARATI SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	<a href="#">WP(C)/729/2024</a> FIXED	DR. KALIDAS SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, HIGHER EDU MR I AHMED(R-5) MD M RAHMAN(R-5) MS. A RANA(R-5) SC, U G C
28	<a href="#">WP(C)/1808/2024</a> FIXED	DR. SONU KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
29	<a href="#">WP(C)/3092/2024</a> FIXED	MD. KAMRUL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU MR. K H KHANDAKAR(R-5) MR G BORDOLOI (R-5) MR. K M HASSAN(R-5) MS N J BEGUM(R-5) MS. J BURAGOHAIN(R-5) MS A MESEN(R-5)

**ORDERS**

30	<a href="#">Cont.Cas(C)/461/2022</a> PART-HEARD, FIXED	PARBATI DEKA <b>Versus</b> BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-2) MR. N J KHATANIAR(R-2) SC, SEC. EDU.
31	<a href="#">I.A.(Civil)/3515/2024</a> PART-HEARD, FIXED in WP(C)/5620/2024 <b>WITH</b> <a href="#">WP(C)/5620/2024</a> CAVT. NO. 11072/024,	NOZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
	<b>WITH</b> <a href="#">WP(C)/2285/2024</a>	NOZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS FOR CAVEATOR
32	<a href="#">WP(C)/2285/2024</a>	ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)

33	<a href="#">Cont.Cas(C)/158/2018</a>	ASRAF HUSSAIN AND 3 ORS. <b>Versus</b> ROVI KOTA AND ANR	MR. A ROSHID MS. M R DEVI	MR. R MAZUMDAR MS. A VERMA MS U DAS MR. G TAYE
34	<a href="#">Cont.Cas(C)/509/2020</a>	GANESH BURAGOHAİN <b>Versus</b> PREETAM SAIKIA, ACS AND 5 ORS	MRS P RAI MR. S DIHINGIA MR I HASSAN MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1,5) MS. P CHAKRABORTY (R-1) MR. A PHUKAN (R-5)
35	<a href="#">Cont.Cas(C)/551/2020</a>	SAIDUR RAHMAN ANSARI AND 2 ORS. <b>Versus</b> PREETOM SAIKIA AND 3 ORS.	MR H DAS	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. N PHUKAN MR B KAUSHIK MR. A PHUKAN MS K DAS
36	<a href="#">Cont.Cas(C)/557/2020</a>	BHABENDRA NATH SARMA <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. J LASKAR	MR S M T CHISTIE (r-1,3) MR. P K BORAH (r-1)
37	<a href="#">Cont.Cas(C)/53/2022</a>	KHAGENDRA DAS <b>Versus</b> B. KALYAN CHAKRAVARTY AND 2 ORS.	MR. N BARUAH	
38	<a href="#">I.A.(Civil)/2509/2022</a> in <a href="#">Cont.Cas(C)/59/2020</a>	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
	<b>WITH</b> <a href="#">Cont.Cas(C)/59/2020</a>	SYEDA ANJUARA BEGUM AND ANR. <b>Versus</b> PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
39	<a href="#">Cont.Cas(C)/676/2023</a> FIXED	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4)
40	<a href="#">Cont.Cas(C)/407/2024</a> FIXED	NASIR UDDIN <b>Versus</b> NARAYANA KONWAR	MR. M KHAN MS J AKTAR K MAINUDDIN	MR B KAUSHIK
41	<a href="#">Cont.Cas(C)/575/2024</a> FIXED	SMTI BARNALI SARMAH <b>Versus</b> SMTI MAMATA HOJAI AND ANR	MR. S HAZARIKA	MR. D SAIKIA (R-1) MR S NEOGI(R-1) MR S M T CHISTIE(R-1)
42	<a href="#">Cont.Cas(C)/620/2024</a>	DR. NAGEN CH DAS <b>Versus</b> NARAYAN KONWAR AND 4 ORS	MR. A A SIKDAR MR S H SIKDAR MD IMRAN	
43	<a href="#">I.A.(Civil)/384/2025</a> in <a href="#">WP(C)/6875/2024</a>	SRI JADAV BHUYAN <b>Versus</b> MOON KR. TAID	MR. N BORAH MR J PAYENG G. R. SINGHA	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/6875/2024</a>	MOON KR. TAID <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG	SC, ELEM. EDU MR. N BORAH(R-6) G. R. SINGHA (R-6)
44	<a href="#">I.A.(Civil)/429/2025</a> in <a href="#">WP(C)/4210/2024</a>	THE REGISTRAR, <b>Versus</b> DR RAJDEEP DUTTA	MR. P N GOSWAMI	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM SC, G U

**WITH**  
[WP\(C\)/4210/2024](#)

DR. RAJDEEP DUTTA  
**Versus**  
THE ASSAM AGRICULTURAL UNIVERSITY  
AND 2 ORS

MR. K N CHOUDHURY  
MR. R M DEKA  
MISS. R R KAKATI  
MR. D J DAS  
MS N MAHANTA  
N GAUTAM

SC, AAU  
SC, G U

45 **WITH**  
[WP\(C\)/4251/2024](#)

DR. SARAHNA TAUFIQ  
**Versus**  
THE ASSAM AGRICULTURAL UNIVERSITY  
AND 3 ORS

MS. S PARVEEN  
MR H K DAS  
MS D MAHANTA  
MR N K SARMA

SC, AAU

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/538/2024</a> FIXED	BASANTI PHANGSO <b>Versus</b> NITIN DEKA	MR. B PHUKAN MR. P KR KALITA	
2	<a href="#">CRP/22/2025</a>	MANOJ KUMAR JAIN @ NOWLAKHA <b>Versus</b> SARALA DEVI BHADANI	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR	
<b>ADMISSION</b>				
3	<a href="#">MACApp./227/2010</a> CAVT. NO. 1209/2010 WITH LCR	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS FOR CAVEATOR
4	<b>WITH</b> <a href="#">MACApp./310/2010</a>	SMTI PANCHAMI BORDOLOI and 3 ORS, <b>Versus</b> NATIONAL INSURANCE CO. LTD. and ORS,	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS	
5	<a href="#">WP(C)/6765/2019</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
6	<a href="#">CRP(IO)/35/2023</a>	AJIT SINGH AND 2 ORS. <b>Versus</b> KRISHNA MURARI SINGH	MR. S BISWAS MS D DEVI	MR. S SAHU MS A ROY
7	<a href="#">CRP(IO)/129/2023</a> FIXED	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> ABISHEK KOCHAR	MR. A J SAIKIA MR M CHETIA MR. S PEGU	MR. S K BHATTACHARYYA MR H MAURYA
8	<a href="#">MFA/25/2024</a>	PINKI MALAKAR RAJBHAR AND 3 ORS <b>Versus</b> THE UNION OF INDIA	MS J KALITA	MR. S S ROY (R-1) SC, RAILWAY
9	<a href="#">MFA/36/2024</a>	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR A	MR A N DAS	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR

	<b>WITH</b> <a href="#">I.A.(Civil)/1818/2024</a> in MFA/36/2024	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR	MR A N DAS	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR
10	<a href="#">FAO/52/2024</a>	SITA DEVI KANOI AND ANR <b>Versus</b> PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	MR. S C KEYAL(R-1 TO 3) MS. N KAKATI(R-1 TO 3) K JAIN(R-1 TO 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1904/2024</a> in FAO/52/2024	SITA DEVI KANOI AND ANR <b>Versus</b> PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	
11	<b>WITH</b> <a href="#">CRP(IO)/118/2024</a>	SITA DEVI KANOI AND ANR <b>Versus</b> PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. S C KEYAL (R-1,2,3)
12	<a href="#">MFA/61/2024</a>	KHAGEN SAIKIA <b>Versus</b> THE UNION OF INDIA E	MR P K SARMA R. ALI MR D S DEKA	MS. B SARMA DY.S.G.I.
13	<a href="#">Tr.P.(C)/63/2024</a>	MRIDUL DEBNATH <b>Versus</b> ARPONA PANDIT	MR A SHARMA MR K BARMAN	MR. R SARMA MS. J TAMULI
14	<a href="#">MFA/67/2024</a>	RINKU DAS <b>Versus</b> THE UNION OF INDIA	MR F A LASKAR MR. D H MOZUMDER	MS. B SARMA SC, NF RLY
15	<a href="#">CRP(IO)/76/2024</a>	BIMAN CH. BHUYAN @ BIMAN BHUYAN AND 2 ORS. <b>Versus</b> JAGAT CH BHUYAN AND 4 ORS.	MR. M DUTTA MR K M BORA	MS. N DEY (r-1 to 4) MR. P SARMAH (r-1 to 4)
16	<a href="#">CRP(IO)/84/2024</a> CAVT. NO.01332/024,	MD. AKHTAR HUSSAIN AND ANR <b>Versus</b> ON THE DEATH OF ANOWAR HUSSAIN HIS LEGAL HEIRS SHAHJAHANA BEGUM AND ANR	MR P K KALITA MR K TALUKDAR	MR M AHMED MR A. ALI FOR CAVEATOR
17	<a href="#">MACApp./45/2025</a>	CHANDAN KUMAR NATH <b>Versus</b> DIPU NATH	MR D K KALITA MR. K K PARASAR MR. G C BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/504/2025</a> in MACApp./45/2025	CHANDAN KUMAR NATH <b>Versus</b> DIPU NATH	MR D K KALITA MR. K K PARASAR MR. G C BORAH	
18	<a href="#">MACApp./46/2025</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> NIKHIL SINGHA @ NIKHIL SINGH	MR. P J BARMAN MS R TADO	
19	<a href="#">MACApp./47/2025</a>	BHASKAR JYOTI TALUKDAR <b>Versus</b> BIJU DEKA	MR. M C BHATTA MR. DITUL DAS MR B DEKA MS TINLUNG	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
20	<a href="#">RSA/185/2024</a> FIXED	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3107/2024</a> in RSA/185/2024	MD SAMSUL AHMED AND 6 ORS <b>Versus</b> IMTIAZ AHMED	MR. O P BHATI MR T C DAS MR. S KHAN	
21	<a href="#">RSA/3/2025</a> FIXED	DULAL BARAMAN AND ANR <b>Versus</b> SARASWATI BARMAN	MR. SURAJIT DAS MR. P P DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/42/2025</a> in RSA/3/2025	DULAL BARAMAN AND ANR <b>Versus</b> SARASWATI BARMAN	MR. SURAJIT DAS MR. P P DAS	

**ORDERS**



22	<a href="#">RSA/254/2010</a> WITH LCR	SAROJ CHAKRABORTY, <b>Versus</b> NILOY KANTI DAS and ANR,	MR.B C DAS MR.R C PAUL MISS.S ROY	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MS.M SHARMA MS.G MAHANTA
23	<a href="#">MACApp./259/2015</a> CAVT. NO. 1265/2015 WITH LCR	ORIENTAL INSURANCE CO LTD <b>Versus</b> SMT ABIYA BIBI and 6 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MSP DIHINGIA MR.SIDHANT DUTTA	MR.A R AGARWALA MR.N ALAM R K FOR CAVEATOR
	<b>WITH</b> <a href="#">CO/14/2017</a> <b>in</b> <a href="#">MACApp./259/2015</a>	SMT ABIYA BIBI and 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD	MR.A R AGARWALA MR.N ALAM R K	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA
24	<a href="#">MACApp./312/2016</a> WITH LCR	SMTI SANTARA RABHA and ANR <b>Versus</b> M/S NATIONAL INSURANCE CO. LTD and 2 ORS	MR.T J MAHANTA MR.B BORA MR.A BARUA MS.P BHATTACHARJEE MR.S SINGH	MRS. S ROY MS. I DAS
25	<a href="#">MACApp./198/2017</a> WITH LCR	SOKINA KHATUN BEWA and 2 ORS <b>Versus</b> PALASH BISWAS and ANE	MR.A R AGARWALA	MR. A J SAIKIA(R-2) M CHETIA(R-2) MR. S. PEGU(R-2)
26	<a href="#">MACApp./444/2017</a> WITH LCR	THE NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MD ABDUL JALIL and 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR MR. A SHAKIL
27	<a href="#">RSA/298/2018</a>	MUSTT. ALEKA BANU and 3 ORS <b>Versus</b> MD RAFIQULLAH DEWAN and ANR	MR. D MAZUMDAR MR.P BORAH MS. H SARMA MR.P SHARMA MR.B C SAIKIA	MR. A R BHUYAN (R-1) MR. N HAQUE (R-1) MR N Z CHOUDHURY (R-1) MR N A MAZARBHUIYA (R-1)
28	<a href="#">MACApp./315/2018</a> WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI ANIMA ROY and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. I A TALUKDAR
29	<a href="#">RSA/128/2019</a>	SRI SURAJIT ROY <b>Versus</b> SRI RANJIT KUMAR SAHA AND 3 ORS.	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. A R SHOME MR. S CHAUHAN
	<b>WITH</b> <a href="#">I.A.(Civil)/2083/2019</a> <b>in</b> <a href="#">RSA/128/2019</a>	SRI SURAJIT ROY <b>Versus</b> SRI RANJIT KUMAR SAHA AND 3 ORS.	MR. N DHAR MR. T U LASKAR MS. U BARUAH	
30	<a href="#">MACApp./302/2019</a> WITH LCR	SIMARAN NESSA @ CHIYARAN NESSA AND 4 ORS <b>Versus</b> THE REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. K K BHATTA
31	<a href="#">MACApp./6/2023</a>	DALIMI BASUMATARY AND ANR. <b>Versus</b> JATIN DAS AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3)
32	<a href="#">RSA/208/2023</a> WITH LCR	SUKLESWAR TALUKDAR <b>Versus</b> JAGAT CHANDRA MEDHI	MR K R BAROOAH	
33	<a href="#">Tr.P.(C)/5/2024</a>	ANJAN MUDOI <b>Versus</b> QUEEN DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	MR. M R SODIAL MR. M H SAIKIA MS S Z HAYAT
34	<a href="#">CRP(IO)/229/2024</a> WITH LCR, B/O	SUNITA SWAMI <b>Versus</b> PAWAN KUMAR JALAN @ PAWAN JALAN	MR A SHARMA MR. H BURAGOHAIN	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
35	<a href="#">MACApp./344/2024</a>	SMTI RINA PATOR and ANR <b>Versus</b> DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.	MR. M TALUKDAR MS.D KALITA	MS M CHOUDHURY

36	<a href="#">CRP(IO)/364/2024</a> B/O  <b>WITH</b> <a href="#">I.A.(Civil)/2977/2024</a> <b>in</b> CRP(IO)/364/2024	MD. ABDUL AZIZ <b>Versus</b> MD. DIDAR HUSSAIN AND 3 ORS.	MS. R CHOUDHURY MRS H AHMED MS. B. HAZARIKA	MR. L MOHAN(R-1,2,3) MR. R ALI (R-1,2,3)
37	<a href="#">I.A.(Civil)/1068/2024</a> in RSA/80/2019 (D/O), FIXED <b>in</b> RSA/80/2019  <b>WITH</b> <a href="#">MC/25/2024</a>	MD. ABDUL AZIZ <b>Versus</b> MD. DIDAR HUSSAIN AND 3 ORS SRI RAJIB SARMA, <b>Versus</b> SRI PRADIP SARMA AND 4 ORS.	MS. R CHOUDHURY MRS H AHMED MS. B. HAZARIKA MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA
38	<a href="#">I.A.(Civil)/1763/2024</a> FIXED <b>in</b> RERA APPEAL/6/2023  <b>WITH</b> <a href="#">RERA APPEAL/6/2023</a>	SRI RAJIB SARMA <b>Versus</b> SRI PRADIP SARMA AND 4 ORS. ANITA DEY, <b>Versus</b> M/S D/S REALTORS,	MR D C K HAZARIKA J BEZBARUAH N C K HAZARIKA MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR G RAHUL
39	<a href="#">I.A.(Civil)/3443/2023</a> <b>in</b> RERA APPEAL/6/2023	M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	MR. P GOSWAMI MR H K SARMA
39	<a href="#">I.A.(Civil)/3803/2024</a> in WP(C)/5685/2023 (D/O), FIXED <b>in</b> WP(C)/5685/2023	M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
40	<a href="#">I.A.(Civil)/4059/2024</a> in WP(C)/6414/2013 (D/O) <b>in</b> WP(C)/6414/2013	DEBENDRA NATH PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D C K HAZARIKA MRS. R BORAH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
40	<a href="#">I.A.(Civil)/4059/2024</a> in WP(C)/6414/2013 (D/O) <b>in</b> WP(C)/6414/2013	JUNIAL JIDUNG, G.B. AND 2 ORS <b>Versus</b> THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 7 ORS.	MR D C K HAZARIKA MS J KALITA J BEZBARUAH N C K HAZARIKA	GA, ASSAM SC, NHAI MR. S DUTTA MR. B GOGOI MR. R.K.D. CHOUDHURY, DY.S.G.I. SC, DIMA HASAO
41	<a href="#">CRP/12/2025</a> FIXED	MD SAFIQR RAHMAN BARBHUIYA <b>Versus</b> PUSHPATI RANI DEY AND 4 ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MS K BORAH MR. SIDHANT DUTTA	
42	<a href="#">I.A.(Civil)/200/2025</a> WITH LCR, FIXED <b>in</b> MACApp./57/2023  <b>WITH</b> <a href="#">MACApp./57/2023</a>	SMTI CHITRA BARMAN and ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED	MR. M TALUKDAR	MR S S SHARMA MR S S SHARMA MS.L SHARMA MRA SHARMA
43	<a href="#">I.A.(Civil)/427/2025</a> B/O <b>in</b> WP(C)/6669/2024  <b>WITH</b> <a href="#">WP(C)/6669/2024</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI CHITRA BARMAN and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR.O P BHATI(R-5) MR. M TALUKDAR (R-1,2) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR. A SHAKIL (R-1,2) MR S KHAN(R-5)
43	<a href="#">I.A.(Civil)/427/2025</a> B/O <b>in</b> WP(C)/6669/2024  <b>WITH</b> <a href="#">WP(C)/6669/2024</a>	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M KHAN( MR A K DAS	GA, ASSAM S C BISWAS SC, GHC
43	<a href="#">I.A.(Civil)/427/2025</a> B/O <b>in</b> WP(C)/6669/2024  <b>WITH</b> <a href="#">WP(C)/6669/2024</a>	PARVEZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR H ROHMAN	GA, ASSAM MR. M KHAN(R-6) MR A K DAS (R-6) SC, GHC

44 [I.A.\(Civil\)/508/2025](#)  
in MACApp./11160/2024

NATIONAL INSURANCE COMPANY LTD  
**Versus**  
NAJIMA BEGUM AND 4 ORS

MRS. S ROY  
MS F N ZAMAN

**WITH**  
[MACApp./11160/2024](#)  
(Filing Number)

NATIONAL INSURANCE COMPANY LTD  
**Versus**  
NAJIMA BEGUM AND 4 ORS A

MRS. S ROY

45 [I.A.\(Civil\)/510/2025](#)  
in MACApp./1815/2025

NEW INDIA ASSURANCE COMPANY  
LIMITED  
**Versus**  
FULMATI RAJPUT

MS L SHARMA  
MR. K K BHATTA  
P GOSWAMI

**WITH**  
[MACApp./1815/2025](#)  
(Filing Number)

NEW INDIA ASSURANCE CO LTD  
**Versus**  
FULMATI RAJPUT

POOJA GOSWAMI

**HEARING**

46 [WP\(C\)/6343/2023](#)  
FIXED

LAKHINATH DAS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. P MAHANTA  
MS. P SAHARIA

GA, ASSAM  
MR H K DAS (R-2, R-3 & R-5)  
MRS. K BARPUZARI (R-4)  
MR. A CHAMUAH (R-4)  
SC, GHC

**STAY MATTERS**

47 [CRP\(IO\)/354/2023](#)  
FIXED

SMT. SUTAPA DHAR  
**Versus**  
DEBAJYOTI DAS CHOUDHURY

MR. A DAS  
MR. N I KHAN  
MR. PIKKU KR JHA

MR. D NANDI  
MS P SARMAH  
MR. A NANDI

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./1877/2024</a>	MD. RAJAK ALI @ DHAN ALI @ KALIA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./485/2025</a>	MANISH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">AB/396/2025</a>	HABIJUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B B GOGOI MR. A S CHOUDHURY S. HUSSAIN MR. S HANDIQUE	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1781/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
5	<a href="#">Bail Appln./3558/2024</a> WITH CASE RECORD (SCANNED COPY)	AZIZUL MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
6	<a href="#">Bail Appln./3876/2024</a> WITH CASE RECORD (SCANNED COPY)	JHALMAN SINGH <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
7	<a href="#">Bail Appln./3893/2024</a> WITH CASE RECORD (SCANNED COPY)	MD HASAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA MR. N I KHAN	PP, ASSAM
8	<a href="#">Bail Appln./3901/2024</a> WITH CASE RECORD (SCANNED COPY)	PAPPU KUMAR SAHANI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, NCB
9	<a href="#">Bail Appln./102/2025</a>	SRI JOHORLAL MORANG <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
10	<a href="#">Bail Appln./242/2025</a> WITH CASE RECORD (SCANNED COPY)	NASIR UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

11	<a href="#">Bail Appln./284/2025</a> FIXED	TOZZAMMIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B B GOGOI MR. M MONDAL	PP, ASSAM
<b>BAIL HEARING</b>				
12	<a href="#">AB/1688/2024</a> AB 1919/2024(D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS <b>Versus</b> TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
13	<a href="#">AB/3001/2024</a> FIXED	UKIL MILI AND 20 OTHER <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
14	<a href="#">AB/3317/2024</a> WITH OFFICE NOTE, FIXED	KUTUB UDDIN CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ T A LASKAR MR. D K AGARWALA	MR. N H MAZARBHUIYAN(R-2) MR. M H SAIKIA (R-2) PP, ASSAM
15	<a href="#">AB/141/2025</a> WITH OFFICE NOTE, FIXED	KHAIRUN NESSA @ KHAIRUN NAHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	MR E AHMED (INFORMANT) PP, ASSAM
16	<a href="#">AB/166/2025</a> FIXED	SAJIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	<a href="#">AB/220/2025</a> WITH OFFICE NOTE, FIXED	JIYARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
18	<a href="#">AB/231/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROHIM UDDIN @ JAVED <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
19	<a href="#">AB/236/2025</a> WITH OFFICE NOTE, FIXED	AJMIR PRAMANIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM

**ORDERS**

20	<a href="#">I.A.(CrI.)/1266/2024</a> BA 3126/2024(D/O) in Bail Appln./3030/2024 <b>WITH</b> <a href="#">Bail Appln./3030/2024</a>	JITEN DEKA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. M MORE	PP, ASSAM
		JITEN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI
21	<a href="#">I.A.(Civil)/1323/2024</a> WITH LCR in MFA/75/2021  <b>WITH</b> <a href="#">I.A.(Civil)/862/2022</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> REJINA BEGUM AND ANR	MR. R C PAUL	MD. K ALI
		REJINA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS R D MAZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025

7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./379/2024</a>	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT SARASWATI BANIK @ DEY and 4 ORS	MR S DUTTA MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2272/2024</a> <b>in</b> <a href="#">MACApp./379/2024</a>	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT SARASWATI BANIK @ DEY and 4 ORS	MR S DUTTA MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
2	<a href="#">MACApp./565/2024</a>	KRISHNA RABHA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. DITUL DAS MR. B J TALUKDAR	
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./3640/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TANMOY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
4	<a href="#">Bail Appln./3787/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	WAHENGBAM ROBITA DEVI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./90/2025</a> WITH CASE RECORD(SCANNED COPY)	ABDUL MATALIB <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED S. NARGIZ HAFIZA MS S. MEHJABIN	PP, ASSAM
6	<a href="#">Bail Appln./358/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. S RAHMAN MR A IKBAL J S AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
7	<a href="#">AB/264/2025</a> FIXED	MD JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

**FOR HEARING U/O XLI RULE II C.P.C.**

8	<a href="#">RSA/193/2024</a>	MD. GOLAM MUSTAFA @ MOSTAFA HUSSAIN SARKAR and ANR, <b>Versus</b> MD SARIFUL ISLAM SARKAR and 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA
	<b>WITH</b> <a href="#">I.A.(Civil)/3261/2024</a> in RSA/193/2024	MD. GOLAM MUSTAFA @ MOSTAFA HUSSAIN SARKAR and ANR, <b>Versus</b> MD SARIFUL ISLAM SARKAR and 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA MR. A BORUA
<b>ORDERS</b>			
9	<a href="#">I.A.(Civil)/1473/2018</a> in RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR <b>Versus</b> SRI KAMALESH DAS AND 26 ORS	MR. T ROY MS. B SARKAR MR.S DEY
	<b>WITH</b> <a href="#">RSA/110/2018</a>	SRI BIJOY PRASAD KANU AND ANR <b>Versus</b> SRI KAMALESH DAS and 26 ORS	MR.T ROY MS. B SARKAR MR.S DEY
10	<a href="#">I.A.(Civil)/3261/2018</a> in MACApp./820/2018	SMT SURABHI BISWASH <b>Versus</b> SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY
	<b>WITH</b> <a href="#">MACApp./820/2018</a>	SMT SURABHI BISWASH <b>Versus</b> SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY
11	<a href="#">CO/26/2022</a> in MFA/50/2022	KHALIL ALI @ KHOLIL ALI AND ANR. <b>Versus</b> MIRJAN ALI AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI
	<b>WITH</b> <a href="#">MFA/50/2022</a> CAVT. NO. 00362/022,	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MD. KHALIL ALI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR
12	<a href="#">CRP/45/2022</a>	PANCHMUKHI DEVI <b>Versus</b> SMTI. SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1289/2022</a> in CRP/45/2022	PANCHMUKHI DEVI <b>Versus</b> SMTI SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR
13	<a href="#">MFA/45/2024</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ABDUL RAFIK ALI AND ANR. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
14	<a href="#">I.A.(Civil)/1556/2024</a> in RSA/2534/2024	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH
	<b>WITH</b> <a href="#">RSA/2534/2024</a> (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN
	<b>WITH</b> <a href="#">I.A.(Civil)/2536/2024</a> (Filing Number)	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS A	MR. R K BHUYAN
	<b>WITH</b> <a href="#">I.A.(Civil)/3872/2024</a>	ON THE DEATH OF RAJAB ALI HIS LEGAL HEIRS HABIZA KHATUN AND ORS <b>Versus</b> FATEMA KHATUN AND 5 ORS	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH
15	<a href="#">I.A.(Civil)/1764/2024</a> WITH LCR in CRP/32/2018	ON THE DEATH OF CHAMPALAL ROY <b>Versus</b> JHARNA RANI LODH and 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA
			MR. S K GHOSH (R1) MS F AHMED (R1) MR. S K GHOSH (R1) MS F AHMED (R1) MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO MR. A R AGARWALA FOR CAVEATOR MR A SHARMA W.H. DEVI (R-1) MR. R ALI (R-1) MR. N DHAR MR. T U LASKAR (R1 TO 5)



	<b>WITH</b> <a href="#">CRP/32/2018</a>	CHAMPALAL ROY <b>Versus</b> JHARNA RANI LODH and 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. N DHAR (R1 TO 5) MR. T U LASKAR (R1 TO 5) MS. S DASGUPTA (R1 TO 5) MS. U BARUAH (R1 TO 5) MR S A BARBHUIYA (R1 TO 5)
16	<a href="#">I.A.(Civil)/3228/2024</a> WITH LCR <b>in</b> CRP(IO)/75/2024  <b>WITH</b> <a href="#">CRP(IO)/75/2024</a>	NIZAM UDDIN BARBHUIYA AND 12 ORS. <b>Versus</b> RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA  RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA <b>Versus</b> NIZAM UDDIN BARBHUIYA AND 23 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA  MR. R A CHOUDHURY MR. R A MAZUMDER Z A LASKAR	MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER  MR G N SAHEWALLA (R-10,11,12,13) MR. A M BARBHUIYA(R-1 TO 8,19,20,21,22,23) MS S R MAZARBHUIYA(R-1 TO 8, 19,20,21,22,23) MR M SAHEWALLAR-10,11,12,13) MS G DUGARR-10,11,12,13) MS K SARMA-10,11,12,13)
17	<a href="#">I.A.(Civil)/4043/2024</a> <b>in</b> MACApp./323/2024  <b>WITH</b> <a href="#">MACApp./323/2024</a>	MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS  ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F	MR. A T SARKAR MS. C MOZUMDAR MR. S P SHARMA  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MAZUMDER FOR CAVEATOR  MR. A T SARKAR FOR CAVEATOR
18	<a href="#">I.A.(Civil)/401/2025</a> <b>in</b> Mat.App./1201/2025  <b>WITH</b> <a href="#">Mat.App./1201/2025</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/1200/2025</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K SARMA  MR MAYANK SAHEWALLA  MR MAYANK SAHEWALLA	
19	<a href="#">I.A.(Civil)/501/2025</a> <b>in</b> MACApp./10427/2024  <b>WITH</b> <a href="#">MACApp./10427/2024</a> (Filing Number)  <b>WITH</b> <a href="#">I.A.(Civil)/1574/2025</a> (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> BHANU DEVI AND ORS  ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> BHANU DEVI AND 4 ORS A  ICICI LOMBARD GENERAL INSURANCE CO LTD <b>Versus</b> BHANU DEVI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI  MONDAKINI SAIKIA	
20	<a href="#">I.A.(Civil)/502/2025</a> <b>in</b> MACApp./12207/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> ANAMIKA ROY CHAKRAVARTTY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

**WITH**  
[MACApp./12207/2024](#)  
(Filing Number)

ICICI LOMBARD GENERAL INSURANCE CO MR. R GOSWAMI  
LTD

**Versus**

ANAMIKA ROY CHAKRAVARTTY AND 5  
ORS

**WITH**  
[I.A.\(Civil\)/1560/2025](#)  
(Filing Number)

ICICI LOMBARD GENERAL INSURANCE MONDAKINI SAIKIA  
COMPANY LTD

**Versus**

ANAMIKA ROY CHAKRAVARTTY AND ORS

21 [I.A.\(Civil\)/507/2025](#)  
in MACApp./1721/2025

UNITED INDIA INSURANCE COMPANY MR T KALITA  
LTD. MR. A KAKATI

**Versus**

ROMA BAGALARI

**WITH**  
[MACApp./1721/2025](#)  
(Filing Number)

UNITED INDIA INSURANCE COMPANY Tridib Kalita  
LIMITED

**Versus**

SMTI ROMA BAGALARI

**WITH**  
[I.A.\(Civil\)/1725/2025](#)  
(Filing Number)

UNITED INDIA INSURANCE COMPANY Tridib Kalita

**Versus**

SMTI ROMA BAGALARI

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./482/2025</a>	AMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/322/2025</a> FIXED	SAHA ALAM THANDAR <b>Versus</b> THE UNION OF INDIA	MR. S AGARWAL MR A HAWARI MR. AMRIT N A R MONDAL	SC, NCB
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./3707/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UMESH MAHATO <b>Versus</b> THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
4	<a href="#">Bail Appln./87/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
5	<a href="#">Bail Appln./130/2025</a> FIXED	ANANDA BARMAN @ ANANDA BARMA <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
6	<a href="#">Bail Appln./270/2025</a> FIXED	SOFIQL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
7	<a href="#">Bail Appln./335/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	RITURAJ CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
8	<a href="#">Bail Appln./338/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	ASHRAFUL ALOM @ ASHAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
9	<a href="#">Bail Appln./367/2025</a> FIXED	HABIJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b>BAIL HEARING</b>				

10	<a href="#">AB/2959/2024</a> FIXED	ABU MD SAIDI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
11	<a href="#">AB/3428/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MOSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
12	<a href="#">AB/190/2025</a> WITH OFFICE NOTE, FIXED	AKBAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
13	<a href="#">AB/210/2025</a> WITH OFFICE NOTE, FIXED	NIKURAJ HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
14	<a href="#">AB/230/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZAD AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
15	<a href="#">AB/300/2025</a> FIXED	NITYANANDA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M H AHMED MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./351/2025</a>	SRI INDRESWAR KALITA @ INDRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK MR. S BORTHAKUR MR BHARGAV DAS MR. C PAUL	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./424/2025</a>	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
3	<a href="#">Bail Appln./480/2025</a>	MD ELIYAS KHAN, <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
4	<a href="#">Bail Appln./483/2025</a>	MD NADEEN AZIZ <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
5	<a href="#">Bail Appln./487/2025</a>	SURENDRA KUMAR PANDIT <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
6	<a href="#">Bail Appln./488/2025</a>	MD. KURMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG MS. K SHARMA	PP, ASSAM
7	<a href="#">Bail Appln./489/2025</a>	MONJIL HOQUE @ MANJIL HAQ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">W.P.(CrI.)/38/2024</a>	M/S TECHNOLIFE AND 2 ORS <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	GA, ASSAM
9	<a href="#">W.P.(CrI.)/40/2024</a>	MANOJ KHAKLARI <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR R K MOUR MR P DAS MS N BARUAH MR ANAND SHARMA BEAUTY BARO	GA, ASSAM MR. D NATH, Sr. GA, ASSAM
10	<a href="#">CrI.Pet./155/2025</a> B/O	BAPPA GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR B PUSHILAL	PP, ASSAM

11	<a href="#">Crl.Pet./178/2025</a> FIXED	ELIAS RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
12	<a href="#">Crl.Pet./179/2025</a> FIXED	SRI NITUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J BORAH MR. K KAKOTI MR N PATIRI MR. S A HUSSAIN	PP, ASSAM
13	<a href="#">AB/416/2025</a>	LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	PP, ASSAM
14	<a href="#">AB/420/2025</a>	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

**ADMISSION**

15	<a href="#">Crl.Rev.P./46/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M AHMED MR. A HUSSAIN	PP, ASSAM
16	<a href="#">Crl.Pet./977/2023</a> FIXED	JUME BEGUM LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	MR. N MAHAJAN, Amicus Curiae for R-2 PP, ASSAM
17	<a href="#">Crl.Pet./1229/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	AZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	MS. R. R. BORAH (R-2) MR. A A R KARIM (R-2) MS. G.PURI (R-2) MR. A DEB (R-2) MR. M HOQUE (R-2) MR. S RAHMAN (R-2) PP, ASSAM
18	<a href="#">Crl.A./18/2025</a> WITH OFFICE NOTE, FIXED	SRI ANANDA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

**BAIL HEARING (BA)**

19	<a href="#">Bail Appln./3798/2024</a> FIXED	LALZARLIANA ZOTE <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
20	<a href="#">Bail Appln./3831/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	JAYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
21	<a href="#">Bail Appln./3834/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR SARFRAZ NAWAZ (AMICUS CURIAE R2) PP, ASSAM
22	<a href="#">Bail Appln./159/2025</a> FIXED	FARID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
23	<a href="#">Bail Appln./319/2025</a> FIXED	HABIJUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN MR A MALEK	PP, ASSAM
24	<a href="#">Bail Appln./350/2025</a> FIXED	FARUQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA A S CHOUDHURY M ALI	PP, ASSAM

**BAIL HEARING**

25	<a href="#">AB/2795/2024</a> FIXED	SAHAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
26	<a href="#">AB/3203/2024</a> FIXED	ARIFUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
27	<a href="#">AB/3273/2024</a> FIXED	AJGAR ALI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
28	<a href="#">AB/3393/2024</a> FIXED	JAHIRUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM

29	<a href="#">AB/9/2025</a> WITH OFFICE NOTE, FIXED	HANNAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	PP, ASSAM
30	<a href="#">AB/114/2025</a> FIXED	ANIL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	N SARMAH MR. N ISLAM MR M J QUADIR MS. L WAJEEDA MR. A K HANNAN	PP, ASSAM MR. M H LASKAR(AMICUS CURIAE)(R2)
31	<a href="#">AB/127/2025</a> FIXED	SHRI RAJKUMAR KOIRI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
32	<a href="#">AB/188/2025</a> WITH OFFICE NOTE, FIXED	MUSAROF KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
33	<a href="#">AB/196/2025</a> WITH OFFICE NOTE, FIXED	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
34	<a href="#">AB/250/2025</a> FIXED	SRI PULEN BARMAN <b>Versus</b> THE STATE OF ASSAM	MS N DUTTA MR P K BASU MS. K DEY	PP, ASSAM
35	<a href="#">AB/263/2025</a> WITH OFFICE NOTE, FIXED	MOFAZZEL HOQUE @ MD MOFAJJEL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY H R KHAN AKHINUR ISLAM	PP, ASSAM
36	<a href="#">AB/277/2025</a> WITH OFFICE NOTE, FIXED	NOWSHER ALI @ NOSAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ALI H R KHAN AKHINUR ISLAM	PP, ASSAM
37	<a href="#">AB/360/2025</a> FIXED	SUNIL NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM

#### **ORDERS**

38	<a href="#">I.A.(CrI.)/3/2024</a> in CrI.Rev.P./12902/2023  <b>WITH</b> <a href="#">CrI.Rev.P./12902/2023</a> (Filing Number)	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
		BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	
39	<a href="#">Tr.P.(CrI.)/15/2024</a>	SMTI. RAVINDER KAUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
40	<a href="#">I.A.(CrI.)/372/2024</a> FIXED in W.P.(CrI.)/13/2019 <b>WITH</b> <a href="#">W.P.(CrI.)/13/2019</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> HITESH BARUAH	RANJIT KUMAR DEV CHOUDHURY	
		DR. HITESH BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
41	<a href="#">W.P.(CrI.)/14/2019</a>  <b>WITH</b> <a href="#">I.A.(CrI.)/318/2024</a> in W.P.(CrI.)/14/2019	DR. MIHIR KUMAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
		THE UNION OF INDIA AND 3 ORS <b>Versus</b> DR. MIHIR KUMAR BARUAH	RANJIT KUMAR DEV CHOUDHURY	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH
42	<a href="#">W.P.(CrI.)/15/2019</a>	DHARANI DHAR BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.

	<b>WITH</b> <a href="#">I.A.(CrI.)/321/2024</a> <b>in</b> W.P.(CrI.)/15/2019	THE UNION OF INDIA, <b>Versus</b> DHARANI DHAR BARUAH,	RANJIT KUMAR DEV CHOUDHURY	
43	<a href="#">CrI.Pet./466/2024</a> WITH LCR 1 FILE(SCANNED COPY)	TOSHESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S KHOUND MR. J PAULO	PP, ASSAM
44	<a href="#">I.A.(CrI.)/1143/2024</a> <b>in</b> CrI.Rev.P./425/2024	BINITA SEAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./425/2024</a>	BINITA SEAL <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM
45	<a href="#">I.A.(CrI.)/47/2025</a> WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./11981/2024	ANADI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./11981/2024</a> (Filing Number)	ANADI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	
46	<a href="#">I.A.(CrI.)/49/2025</a> WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./11814/2024	MALEKA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. S AHMED (R2) MS. M. KHATUN (R2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./11814/2024</a> (Filing Number)	MALEKA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI	

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,24th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">WP(C)/5947/2021</a> BY SLIP	NO. 119880627 CONSTABLE (GD) DEBEN SINHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
2	<a href="#">WP(C)/7535/2022</a> BY SLIP	RAMANI KAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
<b><u>TOP OF THE LIST</u></b>				
3	<a href="#">WP(C)/2050/2016</a> FIXED	PRADIP SAIKIA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
4	<a href="#">WP(C)/2814/2016</a>	NOBI BOKSH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)
5	<a href="#">WP(C)/7499/2018</a>	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
<b><u>ADMISSION</u></b>				
6	<a href="#">WP(C)/7561/2018</a> FIXED	SASHADHAR PATOWARY <b>Versus</b> THE A.P.D.C. LTD. AND 3 ORS.	MR. B BARUAH MR. B K DAS MR. D KONWAR MR U RONGPI	SC, APDCL
7	<b>WITH</b> <a href="#">WP(C)/1338/2020</a>	SASHADHAR PATOWARY <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. B BARUAH MR. D KONWAR MR U RONGPI	SC, APDCL
<b><u>ORDERS</u></b>				
8	<a href="#">Review.Pet./3/2025</a> IN WP(C)/6674/2022 (D/O)	DIPTI PRASAD PEGU AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR. SIDHANT DUTTA	MS. M K SHARMA (R-7)

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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Monday,24th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 24

[CIVIL BECNH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6873/2015</a> FIXED	M/S RAMDEV JUTE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION MR.S SAIKIA
2	<a href="#">WP(C)/7676/2015</a> FIXED	MONIR UDDIN BARBHUIYA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
3	<a href="#">WP(C)/3108/2019</a> FIXED	ASHUTUSH CHOUDHURY <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. M SHARMA MR A KUNDU MR. M. SARMA,(R-5 & 6) MS. S YASMIN
4	<a href="#">WP(C)/1064/2020</a>	PRANAB JYOTI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA
5	<a href="#">WP(C)/3672/2020</a>	ANITA VERMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG MR G BOKALIAL MS. P BARUAH SC, FINANCE DEPTT.
6	<a href="#">WP(C)/4925/2020</a>	SATAJAN MEENPALAN O UDDYAN KHETRA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
7	<b>WITH</b> <a href="#">WP(C)/313/2021</a>	HAREN DUTTA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE

8	<a href="#">WP(C)/1510/2021</a>	SHARIFA KHATUN <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN	MR D K SARMAH (R-1 TO 4) MR. R ISLAM (R5) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) MR. N BARDOLOI (R5) SC, I O C
9	<a href="#">WP(C)/2207/2021</a>	DR. MOROMI GOSWAMI BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S BORA (SC, JAL BOARD MR. S P CHOUDHURY (r- 2,3,4,5) MR P NAYAK (SC, JAL BOARD)
10	<a href="#">WP(C)/6184/2021</a>	M/S CAPITAL ENTERPRISES AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
11	<a href="#">WP(C)/3933/2022</a> FIXED	BOARD OF DIRECTORS OF PATAMARI SS LTD AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
12	<a href="#">WP(C)/5601/2022</a>	NUR ISLAM AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/6220/2022</a>	FAYZ AHMED AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/442/2023</a> WITH WP(C)/6079/2022 (D/O)	M/S JYS CONSTRUCTION <b>Versus</b> THE GENERAL MANAGER AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	MR. C K S BARUAH DY.S.G.I.
<b>WITH</b>				
15	<a href="#">WP(C)/1713/2022</a>	TIANUGLA LONGKUMAR <b>Versus</b> THE GENERAL MANAGER N F RAILWAY AND 3 ORS	DR. ASHOK SARAF MR. A GOYAL MR. P BARUAH	MS. B SARMA (r-1,2) MR P SHARMAH (r-3) SC, RAILWAY GA, NAGALAND
<b>WITH</b>				
16	<a href="#">WP(C)/2077/2022</a>	M/S GANESH ENTERPRISE <b>Versus</b> THE GENERAL MANAGER, NF RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MS. B SARMA (r-1,2) MR P SHARMAH (R-3) SC, RAILWAY
<b>WITH</b>				
17	<a href="#">WP(C)/2254/2022</a>	ANUP KUMAR MISHRA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) SC, NF RLY
<b>WITH</b>				
18	<a href="#">WP(C)/2267/2022</a>	KULJIT SINGH BAWA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) MR. D J DAS (r-1) SC, NF RLY
<b>WITH</b>				
19	<a href="#">WP(C)/2597/2022</a>	M/S ANN ASSOCIATES <b>Versus</b> THE GENERAL MANAGER N F RAILWAY AND 2 ORS	MR A K RAI MR K BARUA MR V S KUSHWAHA	SC, ASSAM MINERALS DEVELOPMENT CORPORATION LTD. (R-3) MR H GUPTA (R-1,2) MR P SHARMAH ASSTT.S.G.I.
<b>WITH</b>				
20	<a href="#">WP(C)/2717/2022</a>	UTIMRAJ COMMERCIAL PVT LTD <b>Versus</b> THE GENERAL MANAGER AND 2 ORS	DR. A SARAF MR. A GOYAL MR P BARUAH	GA, ASSAM MR P SHARMAH (R-3) ASSTT.S.G.I.
<b>WITH</b>				
21	<a href="#">WP(C)/3691/2022</a>	P.B. MARKETING INDIA PRIVATE LTD. AND ANR. <b>Versus</b> THE GENERAL MANAGER NORTH EAST FRONTER RAILWAYS AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	ASSTT.S.G.I.

22	<b>WITH</b> <a href="#">WP(C)/3696/2022</a>	M/S JAMIR EXPORTS <b>Versus</b> THE GENERAL MANAGER N F RAILWAYS AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	SC, NF RLY
23	<b>WITH</b> <a href="#">WP(C)/5119/2022</a>	M/S MAHALAXMI MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR P SHARMAH ASSTT.S.G.I.
24	<b>WITH</b> <a href="#">WP(C)/5123/2022</a>	M/S COAL PULZ <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR P SHARMAH ASSTT.S.G.I.
25	<b>WITH</b> <a href="#">WP(C)/5162/2022</a>	M/S APK ENTERPRISES <b>Versus</b> THE GENERAL MANAGER AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	ASSTT.S.G.I.
26	<b>WITH</b> <a href="#">WP(C)/5240/2022</a>	M/S DINESH GOWALA COAL DEPOT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR T CHAKRABORTY MS B CHOUDHURY MR J DAS	SC, MINES AND MINERALS GOVT OF ASSAM MR P SARMAH (R-4) MR H GUPTA ASSTT.S.G.I. GA, NAGALAND
27	<b>WITH</b> <a href="#">WP(C)/5577/2022</a>	UDIT DEB <b>Versus</b> THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA MR J P CHOUHAN	MS. B SARMA SC, RAILWAY
28	<b>WITH</b> <a href="#">WP(C)/5613/2022</a>	NABARUN BURAGOHAIN <b>Versus</b> THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA	MS. B SARMA SC, RAILWAY
29	<b>WITH</b> <a href="#">WP(C)/5730/2022</a>	M/S MA KAMAKHYA COAL TRADERS <b>Versus</b> THE GENERAL MANAGER, NF RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MRS. R DEVI ASSTT.S.G.I.
30	<b>WITH</b> <a href="#">WP(C)/5734/2022</a>	M/S JYS CONSTRUCTION <b>Versus</b> THE GENERAL MANAGER NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MRS. R DEVI ASSTT.S.G.I.
31	<b>WITH</b> <a href="#">WP(C)/5877/2022</a>	BENDANGTOSHI MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MRS. P KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
32	<b>WITH</b> <a href="#">WP(C)/5883/2022</a>	KEVITHO MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
33	<b>WITH</b> <a href="#">WP(C)/5885/2022</a>	IMCHEN ENTERPRISES <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
34	<b>WITH</b> <a href="#">WP(C)/5892/2022</a>	MOA ENTERPRISES <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
35	<b>WITH</b> <a href="#">WP(C)/5899/2022</a>	JINGRU MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.

36	<b>WITH</b> <a href="#">WP(C)/5900/2022</a>	SIMSANG MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
37	<b>WITH</b> <a href="#">WP(C)/6076/2022</a>	BALPAKRAM MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
38	<b>WITH</b> <a href="#">WP(C)/6083/2022</a>	RIBHOI COAL AND COKE PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI ASSTT.S.G.I.
39	<b>WITH</b> <a href="#">WP(C)/6097/2022</a>	ANGAMI GOAL TRADERS <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	GA, ASSAM MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
40	<b>WITH</b> <a href="#">WP(C)/7396/2022</a>	BCMS TRADERS PVT LTD <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM MR. K GOGOI (C.G.C.) DY.S.G.I.
41	<b>WITH</b> <a href="#">WP(C)/8428/2022</a>	M/S GOODWILL TRADERS <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MR. S K MEDHI (R-1,2( C.G.C)) DY.S.G.I.
42	<b>WITH</b> <a href="#">WP(C)/699/2023</a>	M/S SUBHASH MOTORS <b>Versus</b> THE GENERAL MANAGER, N.F. RAILWAYS, AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR H GUPTA MR H GUPTA DY.S.G.I.
43	<b>WITH</b> <a href="#">WP(C)/1631/2023</a>	M/S A.A.M. ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS	M K BORAH MS. P. KASHYAP	MR. P SARMAH MS. B SARMA (r-1,2) DY.S.G.I. SC, MINES AND MINERALS DEVELOPMENT CORPORATION
44	<a href="#">WP(C)/1987/2023</a>	AIN UDDIN AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
45	<a href="#">WP(C)/3748/2023</a>	MOTILAL SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)
46	<a href="#">WP(C)/5047/2023</a>	SARIFA KHATUN AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
47	<a href="#">WP(C)/5129/2023</a>	HARIS ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
48	<a href="#">WP(C)/6983/2023</a> B/O	SANDHYA RANI RABHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H DAS MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, APDCL
49	<a href="#">WP(C)/7154/2023</a> B/O	SUBHASH MARAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, AG
50	<a href="#">WP(C)/1405/2024</a>	PROTUL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM MR. P N SHARMA (R-7) MR. S P SHARMA(R-8) K AHMED (R-8) SC, J M B

51	<a href="#">WP(C)/1561/2024</a>	ABDUR RAHMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S N TAMULI MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	GA, ASSAM MR. J HANDIQUE MR R DHAR MR B GOGOI SC, GAD SC, BTC MS. R DEVI
52	<a href="#">WP(C)/2116/2024</a>	MINA GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
53	<a href="#">WP(C)/2172/2024</a>	G.B GATTANI INDUSTRIAL COMPLEX <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, PWD
54	<a href="#">WP(C)/4044/2024</a> FIXED	TAJUFA KHATUN @ AJUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN	GA, ASSAM SC, REVENUE
55	<a href="#">WP(C)/5054/2024</a>	DR SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM MR. K GOGOI (CGC) SC, L G B R I M H DY.S.G.I.
<b>WITH</b>				
56	<a href="#">WP(C)/3769/2024</a>	SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/176/2025</a> in <a href="#">WP(C)/3769/2024</a>				
57	<a href="#">WP(C)/5244/2024</a>	SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM SC, C.G.C.
57	<a href="#">WP(C)/5244/2024</a>	KRISHNANAND KRISHNMURTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM MR. M SMITH (R-4) SC, G U
58	<a href="#">WP(C)/6701/2024</a>	SMTI GITA ROY AND ORS <b>Versus</b> THE UNION OF INDIA AND ORS	MS P DEB MR R CHAKRAVORTY MS N DEB S RABHA	GA, ASSAM SC, NHAI MR M R ADHIKARI (C.G.C) MR M R ADHIKARI (C.G.C) DY.S.G.I. SC, REVENUE

**ORDERS**

59	<a href="#">WP(C)/3220/2016</a>	DIPENDRA CHANDRA DEY <b>Versus</b> THE UNITED BANK OF INDIA and 3 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY	
60	<a href="#">WP(C)/8126/2019</a>	CHANDAN SAIKIA <b>Versus</b> THE BANK OF BARODA AND 3 ORS	MS A SAIKIA MR. M BISWAS MS. B BORA	MS N NATH MR. M DUTTA
61	<a href="#">WP(C)/5243/2020</a> B/O	KARUNA KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, HEALTH AND F W
62	<a href="#">WP(C)/5400/2020</a> B/O	NURJAHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
63	<a href="#">Cont.Cas(C)/543/2024</a>	BHAKATPARA MUDAIBARI VCMCS LTD AND 23 ORS <b>Versus</b> ANANDA KUMAR DAS ACS	MR. A SARMA MR. LENTSO	MR. D NATH O ASSUMI
64	<a href="#">Cont.Cas(C)/616/2024</a> B/O	BAHARUL ISLAM AND 87 OTHERS <b>Versus</b> NAZEEM AHMED	MR. A ROSHID MS. T BEGUM	MS. K PHUKAN
65	<a href="#">Cont.Cas(C)/625/2024</a>	RASHIDA KHATUN <b>Versus</b> DIBAKAR NATH	MR. A ALI MR S ISLAM MR. Y ALI	

66	<a href="#">I.A.(Civil)/2059/2024</a> WITH FAO 10/78 FAO 11/78 (BOTH D/O), FIXED in WP(C)/1235/2022 <b>WITH</b> <a href="#">WP(C)/1235/2022</a>	THE UNION OF INDIA <b>Versus</b> THE STATE OF ASSAM,  UNION OF INDIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D BORAH  MRS. R BORAH	GA, ASSAM  GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
67	<a href="#">WP(C)/5177/2014</a>	THE UNION OF INDIA and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
68	<a href="#">WP(C)/3535/2024</a> CAVT. NO.06332/024,  <b>WITH</b> <a href="#">I.A.(Civil)/3182/2024</a> in WP(C)/3535/2024	KAYSOR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  ABDUL HAMID CHOWDHARY <b>Versus</b> KAYSOR AHMED AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL  MR B SINHA MR B SINHA	SC, CO OP MR B SINHA FOR CAVEATOR  SC, CO OP MR. M U MONDAL
69	<a href="#">WP(C)/5262/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3730/2024</a> in WP(C)/5262/2024	RAJNISH GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  RAJNISH GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS5	DR. B N GOGOI  DR. B N GOGOI	MR. SURAJIT DAS (R-5) SC, REVENUE SC. ASIDC  GA, ASSAM SC, REVENUE SC, I O C
70	<a href="#">I.A.(Civil)/319/2025</a> in WP(C)/1702/2024  <b>WITH</b> <a href="#">WP(C)/1702/2024</a>	GURU PRASAD SATNAMI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS  GURU PRASAD SATNAMI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S GAUTAM  MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE  GA, ASSAM SC, REVENUE
71	<a href="#">I.A.(Civil)/339/2025</a> B/O in WP(C)/4809/2024  <b>WITH</b> <a href="#">WP(C)/4809/2024</a>	RUTH YVONNE URSULA GOMEZ <b>Versus</b> UNION OF INDIA AND 10 OTHERS  RUTH YVONNE URSULA GOMEZ <b>Versus</b> UNION OF INDIA AND 10 ORS	MR H K SARMA MR. P BHOWMICK MR J LOTH  MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTH	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.  MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
<b>HEARING</b>				
72	<a href="#">WP(C)/7982/2015</a> PART-HEARD, FIXED	DR. KISHOR KR. DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION



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LEAVE NOTE OF ADVOCATES FOR 24/02/2025

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1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
13)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
14)	MS. D SAIKIA	12-02-2025	To	07-03-2025
15)	MR D K DAS	20-02-2025	To	03-03-2025
16)	K U AHMED	21-02-2025	To	27-02-2025
17)	MR. S SARMA	21-02-2025	To	25-02-2025